

# ORISSA HIGH COURT

## FILING REPORT AS ON :23/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/53650/2024	RABINDRA PRASAD BARIK VS ODISHA STATE DISASTER MANAGEMENT AUTHORITY, KHURDA	SANDEEP PARIDA VS	// ()	
2	D-ARBP/53695/2024	PLANET HOSPITALITY SERVICES, BBSR VS M/S. NEW PURI HOTEL	SUBHANKAR ROUT VS	// ()	
3	D-ARBP/53878/2024	STATE BANK OF INDIA STAFF ASSOCIATION CO-OPERATIVE SOCIETY BHOJIPATNA LTD., CUTTACK VS DEBASHRAM APARTMENT OWNERS WELFARE SOCIETY, BBSR	PRANANJAN SINGH VS	// ()	
4	D-BLAPL/38701/2024 BLAPL/12963/2024	PREMSING CHAUHAN VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	PHULBANI SADAR /88 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000105/2024	
5	D-BLAPL/38702/2024	MONU @ MONU KUMAR VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	PHIRINGIA /86 /2023 ()	
6	D-BLAPL/38708/2024	PRASANTA JENA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	CYBER CRIME AND ECONOMIC OFFENCES, PURI /16 /2024 ()	
7	D-BLAPL/38710/2024	TARU @ CHATURA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /922 /2024 ()	
8	D-BLAPL/38719/2024	PRASANTA @ PRASANT DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	PURUSHOTTAMPUR /567 /2024 ()	
9	D-BLAPL/38721/2024	SAUDAGARA NAYAK @ PENCH VS STATE OF ODISHA	GOPINATH PANDA VS	BARAMBA /180 /2024 ()	
10	D-BLAPL/38724/2024	AJIT @ ADITI BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	HANDAPA /222 /2024 ()	AOR20220001648C202400093
11	D-BLAPL/38734/2024 BLAPL/12964/2024	SASAN KUMAR PANI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	DAMANJODI /64 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000064/2024	

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12	D-BLAPL/38744/2024	MANAS RANJAN GUNTHA VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	BRAHMAGIRI /571 /2024 () //	AOD20240000490C202400014
13	D-BLAPL/38747/2024	DUNGDUNG SISA @ LACHMI @ DANG DANG SISA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MUDULIPODA /21 /2022 () //	
14	D-BLAPL/38749/2024	SIBA SANKAR KHILLA @ SHIV SANKAR KHILLO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /104 /2019 () //	
15	D-BLAPL/38750/2024	DEBASISH PANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GOSANINUAGAM /3 /2019 () //	
16	D-BLAPL/38755/2024	DEEPAK BEHERA @ DIPU VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAGHUNATHPALI /468 /2024 () //	
17	D-BLAPL/38756/2024	BIJAYA KUMAR SETHI @ BATUA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	GOP /125 /2022 () //	
18	D-BLAPL/38762/2024	DEBABRATA TIKADAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /327 /2022 () //	
19	D-BLAPL/38763/2024	PRADIP KUMAR BARAL @ MUNA BARAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /327 /2022 () //	
20	D-BLAPL/38766/2024	AMULYA RANA VS STATE OF ODISHA	ASHOK DAS VS	PURUSHOTTAMPUR /739 /2024 () //	
21	D-BLAPL/38767/2024	SANJU NAYAK VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /28 /2023 () //	
22	D-BLAPL/38768/2024	RAMESWAR MAHADU BAVSKAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /131 /2022 () //	
23	D-BLAPL/38769/2024	PAWAN KUMAR	TANMAYA KUMAR MOHANTY	BADAGODA P.S. /722 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/38774/2024	DEEPAK SINGH	BIJAYA KUMAR RAGADA	BRAJARAJNAGAR /364 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/38777/2024	ANJU SABARA	JYOTIRMAYA SAHOO	KHALLIKOTE /999 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/38778/2024	NARASINGH SABARA	JYOTIRMAYA SAHOO	KHALLIKOTE /1013 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/38782/2024	JOSADA SABARA	JYOTIRMAYA SAHOO	KHALLIKOTE /1000 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/38783/2024	DILLIP NAYAK	AMITAV TRIPATHY	NAYAGARH SADAR /156 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/38784/2024	NAKULA SABARA @ NAKUL SABAR	JYOTIRMAYA SAHOO	KHALLIKOTE /1010 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/38786/2024	SUKANTI SABARA	JYOTIRMAYA SAHOO	KHALLIKOTE /1014 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/38787/2024	PRIYABRATA SAMANATARAY @ KUNU	MANAS KUMAR CHAND	BANAPUR P.S. /290 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/38788/2024	A.RAMAMURTY ACHARYA	AMITAV TRIPATHY	NAYAGARH SADAR /156 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/38789/2024	SABITRI SABARA	JYOTIRMAYA SAHOO	KHALLIKOTE /997 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/38792/2024	MANGI SABARA	JYOTIRMAYA SAHOO	KHALLIKOTE /1015 /2024	
		VS	VS	()	

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35	D-BLAPL/38795/2024	STATE OF ODISHA PANCHI SABAR VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /998 /2024 ()	
36	D-BLAPL/38796/2024	STATE OF ODISHA GURUBARIA SABARA VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /1001 /2024 ()	
37	D-BLAPL/38797/2024	STATE OF ODISHA ANANDA CHANDRA SABARA @ ANANDA SABAR VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /1012 /2024 ()	
38	D-BLAPL/38798/2024	STATE OF ODISHA DEBRAJ TANDI@DEVRAJ VS	SATYA NARAYAN MISHRA 4 VS	// BODEN /9 /2024 ()	AOR20220001615C202400006
39	D-BLAPL/38802/2024	STATE OF ODISHA BISWABHUSAN JENA @ BISWANATH JENA @ MANTO VS	GOPIAKRUSHNA MOHANTY VS	// NANDIPADA /249 /2024 ()	
40	D-BLAPL/38804/2024	STATE OF ODISHA DILLIP NAYAK VS	AMITAV TRIPATHY VS	// NAYAGARH SADAR /157 /2024 ()	
41	D-BLAPL/38808/2024	STATE OF ODISHA A.RAMAMURTY ACHARYA VS	AMITAV TRIPATHY VS	// NAYAGARH SADAR /157 /2024 ()	
42	D-BLAPL/38809/2024	STATE OF ODISHA JANKA MUNDA VS	SK. ZAFARULLA VS	// JODA /63 /2024 ()	
43	D-BLAPL/38812/2024	STATE OF ODISHA DILLIP NAYAK VS	AMITAV TRIPATHY VS	// NAYAGARH SADAR /158 /2024 ()	
44	D-BLAPL/38815/2024	STATE OF ODISHA RANJU NAYAK VS	AMULYA RATNA PANDA VS	// KUJANGA /558 /2024 ()	
45	D-BLAPL/38816/2024	STATE OF ODISHA A.RAMAMURTY ACHARYA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// NAYAGARH SADAR /158 /2024 () //	

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46	D-BLAPL/38817/2024	RAKESH GIRI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
47	D-BLAPL/38820/2024	ANGADA ARJALI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SARANGADA /132 /2024 () //	
48	D-BLAPL/38822/2024	ANIL KUMAR PRASAD VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
49	D-BLAPL/38824/2024	PRAHALLADA JENA VS STATE OF ODISHA	HEMENDRA SAMAL VS	TANGI /245 /2024 () //	
50	D-BLAPL/38826/2024	BELASENA PRADHAN VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 () //	
51	D-BLAPL/38834/2024	TANMAY @ NILADHAR NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	THUAMUL RAMPUR /172 /2024 () //	
52	D-BLAPL/38835/2024	ROCKY @ ARBAZ KHAN VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	TIGIRIA /147 /2024 () //	
53	D-BLAPL/38837/2024	JANESH DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIKABALI /84 /2021 () //	
54	D-BLAPL/38838/2024	RAYANTA LAL GARTIA @ RENTALAL GARTIA @ RAYANTA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /151 /2023 () //	
55	D-BLAPL/38843/2024	NANDA KISHOR SAHU @ NANDAKISHOR SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /151 /2023 () //	
56	D-BLAPL/38847/2024	DHARMENDRA KUMAR BALMIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /93 /2024 () //	
57	D-BLAPL/38849/2024	HINA PRADHAN	BIKRAM CHANDRA GHADAI	MARINE PENTHAKATA /84 /2021	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/38852/2024	SANJAY KUMAR BEHERA	JAYADEBA BEHERA	ITAMATI /281 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/38856/2024	MUKESH KUMAR MANDAL	PRINCEPEE RAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/38865/2024	SUBHENDRA NARAYAN BHANJDEO	DINESH RAY	BIDANASI /13 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/38870/2024	SRINIBASH MANSINGH	ROHIT RANJAN RAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/38871/2024	PRATAP KUMAR SWAIN	BHABANI SHANKAR DASPARIDA	JHARSUGUDA /509 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/38875/2024	KUNTALA SAHOO	ROHIT RANJAN RAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/38878/2024	PREMALATA SWAIN	SUSANTA KUMAR TRIPATHY	BARAMBA /177 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/38880/2024	DINABANDHU PATRA	DILLIP KUMAR MOHANTY	TANGI /62 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/38882/2024	SRIKANTA PRADHAN	GEETANJALI MAJHI	PUINTALA /307 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/38884/2024	SASHANKA PRADHAN	GEETANJALI MAJHI	PUINTALA /307 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/38887/2024	SAGAR DAS @ DEBASISH DAS	SUSHANTA HARICHANDAN	KHUNTUNI /211 /2024	
		VS	VS	()	

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69	D-BLAPL/38890/2024	STATE OF ODISHA DILLIP KUMAR DURIA VS	SANJIB KUMAR BHANJADEO VS	// TIKIRI /121 /2023 ()	
70	D-BLAPL/38895/2024	STATE OF ODISHA SUNIL KANDAGORA VS	SANJIB KUMAR BHANJADEO VS	// PADMAPUR /76 /2024 ()	
71	D-BLAPL/38897/2024	STATE OF ODISHA SAMUEL EKKA VS	SOUMYA RANJAN DAS VS	// BRAHMANITARANG /162 /2023 ()	
72	D-BLAPL/38899/2024	STATE OF ODISHA LAXMIPRIYA HANSDA VS	LAXMIDHAR MAHAPATRA VS	// / 0 ()	
73	D-BLAPL/38900/2024	STATE OF ODISHA GANESH DAS VS	SOUMYA RANJAN DAS VS	// PLANTSITE /118 /2019 ()	
74	D-BLAPL/38902/2024	STATE OF ODISHA BHASKAR PRADHAN VS	LAXMIDHAR MAHAPATRA VS	// NCB BHUBANESWAR /1 /2016 ()	
75	D-BLAPL/38903/2024	UNION OF INDIA KAILASH LENKA VS	SOUMYA RANJAN DAS VS	// BANDOMUNDA /252 /2024 ()	
76	D-BLAPL/38904/2024	STATE OF ODISHA SABITA SABARA @ SABITA SABAR VS	MITU KUMAR BISWAL VS	// KHALLIKOTE /1009 /2024 ()	AOD20240000430C202400015
77	D-BLAPL/38906/2024	STATE OF ODISHA SURESH NAIK VS	AMLAN SHAKTI PAUL VS	// KUNDHEIGOLA /168 /2024 ()	
78	D-BLAPL/38908/2024	STATE OF ODISHA BHARAT @ PARAM MATIARI VS	AMLAN SHAKTI PAUL VS	// KUNDHEIGOLA /80 /2019 ()	
79	D-BLAPL/38910/2024	STATE OF ODISHA RABI NARAYAN MAHAPATRA @ RABI VS	SALAUDDIN KHAN VS	// TALCHER TOWN /1060 /2024 ()	
		STATE OF ODISHA		//	

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80	D-BLAPL/38911/2024	RAJKISHORE MOHAPATRA @ BIJAY BHAINA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /434 /2024 () //	
81	D-BLAPL/38914/2024	DEVARAM VS STATE OF ODISHA	RAMESH AGARWAL VS	CYBER CRIME AND ECONOMIC OFFENCE, CUTTACK /48 /2024 () //	
82	D-BLAPL/38915/2024	PARVEEN KUMAR VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA GRPS /150 /2024 () //	
83	D-CMAPL/53635/2024	ANANDA CHANDRA SAHOO VS DHRUBA SAHOO	ADV. VS	// () //	
84	D-CMAPL/53642/2024	ANANDA CHANDRA SAHOO VS DHRUBA SAHOO	ADV. VS	// () //	
85	D-CMAPL/53672/2024	SK. SALIMULLAH VS DR.MANAS RANJAN BHOI, TAHASILDAR SADAR, CUTTACK	ADV. VS	// () //	
86	D-CMAPL/53693/2024	RADHA SHYAM RATH VS COMMISSIONER OF ENDOWMENTS,KHURDA	HARMOHAN DHAL VS	// () //	
87	D-CMAPL/53855/2024	SAROJINI NAIK VS TAHASILDAR, MAYURBHANJ	SIVA SANKAR CHAINI VS	// () //	
88	D-CMP/53551/2024 CMP/1486/2024	PRADEEP KUMAR MOHANTY VS KALANDI CHARAN DUTTA	ARIJEET MISHRA VS	// ADDL DIST AND SESSIONS JUDGE,JAJPUR ROAD(Jajapur ) Fao/0000020/2024	
89	D-CMP/53579/2024	HARSAMANI@HARSHAMANI PANDA VS ANADI PANDA	SIVA SANKAR CHAINI VS	// () //	
90	D-CMP/53589/2024	SIDHESWAR BISWAL VS BIDYADHAR BISWAL	RUDRA NARAYAN PARIJA VS	// () //	
91	D-CMP/53593/2024	BARSHA RANI MOHAPATRA	SUBHAM SHARMA	//	

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		VS	VS	0	
92	D-CMP/53667/2024	KRISHNA GORAI		//	
		LAXMIMANI BHAKTA	MAHESWAR MOHANTY	//	
		VS	VS	0	
93	D-CMP/53680/2024	GOURANGA BHAKTA		//	
		SURENDRA KUMAR SAHOO @ SURENDRA SAHOO	MAMATA MISHRA	//	
		VS	VS	0	
94	D-CMP/53738/2024	PRAFULLA KUMAR JENA		//	
		SAROJINI DASH	DAYANANDA MOHAPATRA	//	
		VS	VS	0	
95	D-CMP/53750/2024	RATNA MANJARI PANDA		//	
		CHABI MAJHI	PRAJNA SARITA MOHANTY	//	
		VS	VS	0	
96	D-CMP/53808/2024	SABITRI MAJHI		//	
		RAGHUNATH BARIK	MAHESWAR MOHANTY	//	
		VS	VS	0	
97	D-CMP/53867/2024	NAROTTAM MOHAPATRA		//	
		ORISSA RASHTRABHASA PARISAD, PURI	BIBEKANANDA BHUYAN	//	
		VS	VS	0	
98	D-CMP/53870/2024	ORISSA RASHTRABHASA PARISAD, PURI		//	
		ASUTOSH MOHAPATRA	BIBEKANANDA BHUYAN	//	
		VS	VS	0	
99	D-CONTC/53544/2024	SK.MANWAR ALLI		//	
		DEBASMITA RAY	ADV.	//	
		VS	VS	0	
100	D-CONTC/53560/2024	SURENDRA KUMAR, I.A.S		//	
		RAMA CHANDRA BEHERA	ADV.	//	
		VS	VS	0	
101	D-CONTC/53574/2024	SHALINI PANDIT, IAS		//	
		SANTOSH KUMAR DIGAL	ADV.	//	
		VS	VS	0	
102	D-CONTC/53576/2024	SUJIT KUMAR CHOUDHURY		//	
		JAGABANDHU MISHRA	ADV.	//	
		VS	VS	0	

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103	D-CONTC/53609/2024	ARAVIND AGARWAL, IAS AKASH BEHERA VS	SAIBRATA RATH VS	// // 0	
104	D-CONTC/53651/2024	ARUN KUMAR RAY, I.P.S, SASMITA MOHANTY VS	ADV. VS	// // 0	
105	D-CONTC/53671/2024	ARVIND AGRAWAL, I.A.S, BABAJI CHARAN PANDA VS	ASHOK KUMAR MOHANTY VS	// // 0	
106	D-CONTC/53673/2024	SMRUTI RANJAN PRADHAN, IAS SUKANTA KUMAR BEHERA VS	ADV. VS	// // 0	
107	D-CONTC/53677/2024	DR. ARABINDA KUMAR PADHEE, PRINCIPAL SECY, HEALTH AND FAMILY DEPT. PRAKASH CHANDRA SETHI VS	ADV. VS	// // 0	
108	D-CONTC/53679/2024	DR. ARABINDA KUMAR PADHEE, PRICIPAL SECY, HEALTH AND FAMILY DEPT TAPAN KUMAR SETHI VS	ADV. VS	// // 0	
109	D-CONTC/53684/2024	DR. ARABINDA KUMAR PADHEE, PRINCIPAL SECY, HEALTH AND FAMILY DEPT., KHURDA/ DOLANANDA PRADHAN VS	KSHIROD KUMAR ROUT VS	// // 0	
110	D-CONTC/53692/2024	SHALINI PANDIT, IAS SHILADITYA BIKASH SRICHANDAN SINGH VS	NITISH KUMAR MISHRA VS	// // 0	
111	D-CONTC/53699/2024	MANJULATA MALLICK, OAS BHAGABAN BISWAL VS	ADV. VS	// // 0	
112	D-CONTC/53704/2024	SHALINI PANDIT, IAS MANOJ KUMAR SAINT VS	ADV. VS	// // 0	
113	D-CONTC/53706/2024	SALINI PANDIT, IAS SARAT CHANDRA SETHI VS	ADV. VS	// // 0	
		SUBHASHREE MOHAPATRA, DEO, BHADRAK		//	

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114	D-CONTC/53710/2024	BASANTI SWAIN VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
115	D-CONTC/53713/2024	K.DAMAYANTI PATRO VS ARAVIND AGRAWAL, COMM-CUM-SECY, HIGHER EDUCATION, KHURDA	ADV. VS	// 0 //	
116	D-CONTC/53716/2024	DHIREN CHANDRA MOHANTA VS ASWATHY S., IAS	ADV. VS	// 0 //	
117	D-CONTC/53720/2024	GUNANIDHI DHARUA VS SUBHA SARANA, IAS	ADV. VS	// 0 //	
118	D-CONTC/53722/2024	SULOCHANA DEI VS RAJASHREE PATTNAIK, DEO, NAYAGARH	SANGRAM JENA VS	// 0 //	
119	D-CONTC/53726/2024	KUNI SAHU VS JYOTSHNA RANI NAYAK, OAS	ADV. VS	// 0 //	
120	D-CONTC/53769/2024	BALARAM DEO VS SAROJ KUMAR SETHI, CHIEF GENERAL MANAGER, IDCO, KHURDA	ADV. VS	// 0 //	
121	D-CONTC/53774/2024	JALADHARA SAHOO VS SAROJ KUMAR SETHI, CHIEF GENERAL MANAGER, IDCO, KHURDA	ADV. VS	// 0 //	
122	D-CONTC/53778/2024	JANAKI BALLAV PANDA VS SMURTI RANJAN PRADHAN, COLLECTOR CUM DISTRICT MAGISTRATE, KENDRAPARA	ADV VS	// 0 //	AOR20220001611C202400095
123	D-CONTC/53779/2024	M/S SOUMSREE METALS AND MACHINERIES, BBSR VS MANOJ KUMAR, BRANCH MANAGER CBI, SAHEED NAGAR	ADV. VS	// 0 //	
124	D-CONTC/53781/2024	SAHADEB BARIK @ SAHADEV VS DILLIP KUMAR SETHI, TAHASILDAR KENDRAPARA	ADV VS	// 0 //	AOR20220001297C202400145
125	D-CONTC/53784/2024	MANOJ KUMAR TRIPATHY	ADV.	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
126	D-CONTC/53787/2024	ARVIND AGRAWAL, IAS BIJAYA KUMAR DAS	ADV.	//	
		VS	VS	0	
127	D-CONTC/53790/2024	ARVIND AGRAWAL, IAS SANJUBALA LENKA	ADV.	//	
		VS	VS	0	
128	D-CONTC/53794/2024	SHUBHA SHARMA, IAS SATYA PATEL	ADV.	//	
		VS	VS	0	
129	D-CONTC/53802/2024	ANU GARG, IAS NARAYAN RANA	ADV.	//	
		VS	VS	0	
130	D-CONTC/53810/2024	ANU GARG, IAS PADU CHALLAN	ADV.	//	
		VS	VS	0	
131	D-CONTC/53811/2024	ANU GARG, IAS TARUNA TANDI	ADV.	//	
		VS	VS	0	
132	D-CONTC/53814/2024	ANU GARG, IAS BARUN TANDI	ADV.	//	
		VS	VS	0	
133	D-CONTC/53819/2024	ANU GARG, IAS JASODA BEWA	ADV.	//	
		VS	VS	0	
134	D-CONTC/53824/2024	ANU GARG, IAS SAROJAKANTA MOHAPATRA	ADV.	//	
		VS	VS	0	
135	D-CONTC/53829/2024	USHA PADHEE, PRINCIPAL SECY, HOUSING AND URBAN BBSR SATYANARAYAN SADANGI	ADV.	//	
		VS	VS	0	
136	D-CONTC/53832/2024	SUMITA JENA, FAMILY JUDGE, PURI RATNA NAYAK	ADV.	//	
		VS	VS	0	

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137	D-CONTC/53836/2024	AUROBINDA AGARWAL, IAS PARESH CHANDRA MOHANTA VS SALINI PANDIT, IAS	ADV. VS	// // ()	
138	D-CONTC/53841/2024	SUKANTA KUMAR SATAPATHY VS SALINI PANDIT, IAS	ADV. VS	// ()	
139	D-CONTC/53845/2024	SASHIDHAR BEHERA VS SALINI PANDIT, IAS	ADV. VS	// ()	
140	D-CONTC/53848/2024	RITARANI SEN VS SALINI PANDIT, IAS	ADV. VS	// ()	
141	D-CONTC/53851/2024	AMIT KUMAR JENA VS SURYAWANSHI MAYUR VIKAS, IAS	ADV. VS	// ()	
142	D-CRLA/38693/2024	SANJEEB PAL@SANJIB PAL VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// ()	AOR20220001558C202400216
143	D-CRLA/38751/2024	CHINMAYA GIRI @ CHINMAY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /15 /2022 ()	
144	D-CRLA/38754/2024	PURNA CHANDRA SWAIN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /139 /2021 ()	
145	D-CRLA/38844/2024	LALINDRA SABAR VS STATE OF ODISHA	DHANANJAYA MUND VS	JUNAGARH /224 /2019 ()	
146	D-CRLA/38853/2024	BIBHUTI BHUSAN HARICHANDAN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BHUBANESWAR VIGILANCE /25 /2008 ()	
147	D-CRLA/38869/2024	BULU @ BIKRAM MAHUNTA VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	KANPUR /21 /2023 ()	

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148	D-CRLA/38876/2024	ANIRUDDHA @ TARANGA CHHATRIA VS STATE OF ODISHA	JNYANANANDA PANDA VS	JUNAGARH /224 /2019 () //	
149	D-CRLMC/38699/2024	SUBHADA SAMAL VS STATE OF ODISHA	GOPINATH SETHI VS	//0 () //	
150	D-CRLMC/38700/2024	NARESH ORAM VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	//0 () //	
151	D-CRLMC/38706/2024	NIRANJAN MOHANTY VS STATE OF ODISHA	SIBA RANJAN POLEI VS	JANKIA P.S. /305 /2023 () //	
152	D-CRLMC/38713/2024	JUDHISTIRA SETHI VS STATE OF ODISHA	SARADA PRASAD DASH VS	GHATAGAON /193 /2015 () //	
153	D-CRLMC/38723/2024 CRLMC/4875/2024	JANAKI NATH MISHRA VS STATE OF ODISHA(VIG.)	SIDHARTHA MISHRA VS	SAMBALPUR VIGILANCE /40 /1998 SPL..JUDGE (VIG), SUNDERGARH(Sundargarh) TR/0000014/2000	
154	D-CRLMC/38728/2024	GAJENDRA BISWAL VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	INDUASTRIAL,NISA /139 /2020 () //	AOR20220001648C202400094
155	D-CRLMC/38741/2024 CRLMC/4874/2024	M/S SAHARA NURSING HOME,CUTTACK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	CYBER CRIME AND ECONOMIC OFFENCE, CUTTACK /58 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000058/2024	
156	D-CRLMC/38748/2024	SATYABRATA SARANGI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /255 /2024 () //	
157	D-CRLMC/38753/2024	RAJENDRA KUMAR SAHOO VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	//0 () //	
158	D-CRLMC/38757/2024	SHASHI RANJAN VS SWARNALATA NAYAK	MANASH RANJAN NAYAK VS	//0 () //	
159	D-CRLMC/38775/2024	ASHIT KUMAR MALLICK	ALOK KUMAR MOHAPATRA	SAHID NAGAR P.S. /564 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMC/38779/2024	ASHIT KUMAR MALLICK	ALOK KUMAR MOHAPATRA	INFOCITY PS /388 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMC/38785/2024	SANGHAMITRA DAS	SHANTI PRAKASH MOHANTY	BHUBANESWAR VIGILANCE /23 /2020	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
162	D-CRLMC/38791/2024	S.DHANABALAN @ SUNDARAN	AMULYA RATNA PANDA	KHAJURIPADA /30 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMC/38799/2024	ASUPRIT MOHANTY	LINGARAJ SARANGI	CHANDRASEKHARPUR /483 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMC/38811/2024	RABINDRANATH SAHOO	PRAKASH CHANDRA DASH	CHHEND /145 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/38813/2024	MAHANANDA RANA	ANKANN PANDA	BHAWANIPATNA SADAR /98 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMC/38819/2024	BIBHUTIBHUSAN DAS	PRABIR KUMAR RAY	/ /0	
		VS	VS	()	
		M/S DAS ASSOCIATES,MAYURBHANJ		//	
167	D-CRLMC/38821/2024	RANJIT KUMAR SAHOO	DAYANANDA MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMC/38825/2024	SANJAY SHARMA	DHIRENDRA KUMAR MOHAPATRA	JHARSUGUDA /812 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/38831/2024	PUSPANJALI SAHU	MANAS KUMAR CHAND	MAHILA (BERHAMPUR) /141 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMC/38836/2024	LOKANATH BEHERA	BIDYADHAR MANSING	DARGHA BAZAR /46 /2024	
		VS	VS	()	

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171	D-CRLMC/38840/2024	STATE OF ODISHA PRATAP KUMAR JENA VS	BIBHU PRASAD DAS VS	// BADAGODA P.S. /79 /2018 ()	AOD20240000539C202400001
172	D-CRLMC/38848/2024	STATE OF ODISHA SURENDRA KUMAR MISHRA VS	BHABANI SHANKAR DASPARIDA VS	// //0 ()	
173	D-CRLMC/38866/2024	STATE OF ODISHA JAJATI KUMAR BEHERA VS	M.A.ALI VS	// DHUSURI /57 /2018 ()	
174	D-CRLMC/38868/2024	STATE OF ODISHA PITAMBAR MOHALIK VS	J.K.MISHRA 2 VS	// BHADRAK TOWN /49 /1999 ()	
175	D-CRLMC/38873/2024	STATE OF ODISHA BIREN SAHU VS	GOPAL KRUSHNA MOHANTY VS	// //0 ()	
176	D-CRLMC/38874/2024	STATE OF ODISHA CHAITANYA ROUT VS	ANSHUMAN PANDA VS	// KHANTAPADA /171 /2023 ()	
177	D-CRLMC/38879/2024	STATE OF ODISHA SUMI SAML VS	MANORANJAN PADHY VS	// PADWA /38 /2022 ()	AOR20220001727C202400028
178	D-CRLMC/38881/2024	STATE OF ODISHA SANDHYARANI DASH VS	RABINDRA KUMAR SAHOO VS	// //0 ()	
179	D-CRLMC/38888/2024	KUNI SETHI DURGA MADHAB MISHRA VS	SANDIPAN MISHRA VS	// TALABANIA /179 /2024 ()	
180	D-CRLMC/38896/2024	STATE OF ODISHA MUNA JENA@SONA JENA VS	SIBARANJAN POLAI VS	// KHALLIKOTE /83 /2008 ()	
181	D-CRLMP/38685/2024	STATE OF ODISHA GOURANGA CHANDRA PANDA VS	SWARUP KUMAR PATNAIK VS	// // ()	AOR20220003583C202400012
		STATE OF ODISHA		//	

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182	D-CRLMP/38687/2024	RUKMANI BAGARTI VS DIRECTOR GENERAL POLICE	SUJAY SHANKER SINGHDEO VS	// ()	AOD20230000313C202400063
183	D-CRLMP/38731/2024	ROMIYA KUMAR MISHRA VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// ()	
184	D-CRLMP/38740/2024	CHINMAYA OJHA VS DIPTIREKHA SUTAR	NETRANANDA BISWAL VS	// ()	
185	D-CRLMP/38745/2024	NARAYAN PADHY VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// ()	
186	D-CRLMP/38800/2024	CHANDRAKALA PALEI @ KHULANA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	JODAPADAR /126 /2024 ()	
187	D-CRLMP/38823/2024	RUDRAMADHAB PANDA VS STATE OF ODISHA	JEMIMA SARKAR VS	// ()	
188	D-CRLMP/38885/2024	RAHUL KUMAR ROUT VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// ()	
189	D-CRLMP/38891/2024	RAJANI NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /485 /2024 ()	AOD20240000242C202400069
190	D-CRLMP/38893/2024	PURUSHOTTAM PAWAR VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CYBER CRIME AND ECONOMIC OFFENCES, PURI /14 /2024 ()	
191	D-CRLMP/38905/2024	DILLIP BHOI @ DILLIP KUMAR BHOI VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	BHEDEN /122 /2022 ()	
192	D-CRLREV/38703/2024	KALPIT SAXENA VS STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	// ()	K.NUAGAON /505 /2023
193	D-CRLREV/38764/2024	SAHEB SARKAR	RAJIB LOCHAN PATNAIK	MALKANGIRI /633 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLREV/38773/2024	PRACHI SOURAV DAS	SUJATA JENA	//0	
		VS	VS	()	
		SAGARIKA PARIDA		//	
195	D-CRLREV/38830/2024	MD.HAMIDULLAH @ HAMID	DHIRENDRA KUMAR MOHAPATRA	KUTRA /105 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-FAO/53542/2024	HARADHAN MAJHI	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
		UNION OF INDIA		//	
197	D-FAO/53590/2024	RINKI DEVI	SATYABAN SAHOO	//	
		VS	VS	()	
		UNION OF INDIA		//	
198	D-FAO/53594/2024	JALIL KUJARA	SATYABAN SAHOO	//	
		VS	VS	()	
		UNION OF INDIA		//	
199	D-FAO/53597/2024	MUSTKIM	SATYABAN SAHOO	//	
		VS	VS	()	
		UNION OF INDIA		//	
200	D-GUAP/53557/2024	SIDDHARTHA SWAIN	SAMARENDRA MOHANTY	//	
		VS	VS	()	
		SMITARANI SINGH @ SWAIN		//	
201	D-JCRLA/38709/2024	BELALASEN PRADHAN	ADV.	JARAPADA /336 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-JCRLA/38711/2024	BHIMSEN NAYAK	ADV.	KEONJHAR SADAR /247 /2021	
	JCRLA/201/2024	VS	VS	DISTRICT & SESSIONS JUDGE,KEONJHAR(Kendujhar)	
		STATE OF ODISHA		ST/0000054/2021	
203	D-JCRLA/38715/2024	BIDESHI @ BIDESHIA PRADHAN	ADV.	KEONJHAR SADAR /156 /2020	
	JCRLA/202/2024	VS	VS	AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar)	
		STATE OF ODISHA		Spl/0000045/2020	
204	D-JCRLA/38716/2024	BUGUNIA @ BHUGUNIA JUANGA	ADV.	HARICHANDANPUR /89 /2017	
	JCRLA/203/2024	VS	VS	DISTRICT & SESSIONS JUDGE,KEONJHAR(Kendujhar)	

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205	D-JCRLA/38718/2024 JCRLA/204/2024	STATE OF ODISHA ISWAR NAIK VS STATE OF ODISHA	ADV. VS	ST/0000014/2018 GHATAGAON /253 /2023 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar)	
206	D-JCRLA/38720/2024 JCRLA/205/2024	SUKRA JUANGA VS STATE OF ODISHA	ADV. VS	Spl/0000084/2023 PANDAPADA /126 /2024 DISTRICT & SESSIONS JUDGE,KEONJHAR(Kendujhar)	
207	D-MACA/53545/2024	SHUSHANTA CHOUDHURY@SUSANTA CHOUDHURY VS DEBI PRASAD SAHU	PRADEEP KUMAR MISHRA VS	ST/0000052/2024 // ()	
208	D-MACA/53552/2024	RAIBARI SING VS DURGA SINGH	PRADEEP KUMAR MISHRA VS	// () //	
209	D-MACA/53561/2024	CHHABILA KUMAR SAHOO VS NARAYAN SAHOO	PRADEEP KUMAR MISHRA VS	// () //	
210	D-MACA/53564/2024	PREMANANDA ROUT VS SAMBHUNATH SINGH	PRADEEP KUMAR MISHRA VS	// () //	
211	D-MACA/53565/2024	SULOCHANA BHUJABAL VS MANORANJAN SAHOO	PRADEEP KUMAR MISHRA VS	// () //	
212	D-MACA/53568/2024	GOLAPI SAHU VS TANKADHAR SAMAL	PRADEEP KUMAR MISHRA VS	// () //	
213	D-MACA/53582/2024	MANDAKINI LUHA VS BINODINI LUHA	KAPILA CHARAN NAYAK VS	// () //	
214	D-MACA/53585/2024	SANJAYA NAYAK VS BHABAGRAHI NAYAK	KAPILA CHARAN NAYAK VS	// () //	
215	D-MACA/53592/2024	KAHNEI @ KANHEI KHATUA VS PADMA LOCHAN SAHOO	ANANGA KUMAR OTTA VS	// () //	

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216	D-MACA/53669/2024	RABINDRANATH SAHU VS AMINA SWAIN	BHARAT JALLI VS	// 0 //	
217	D-MACA/53682/2024	BHASKAR MALLICK VS BHUBANESWARI MISHRA	JEEVANJYOTI MOHANTY VS	// 0 //	
218	D-MACA/53688/2024	RAGHUNATH JENA VS PRADIPTA KUMAR DASH	BINAYAK PRASAD MOHANTY VS	// 0 //	
219	D-MACA/53697/2024	BABULU SENDRIA VS SOUBHAGYA DHANGADAMAJHI	SUSHANTA KUMAR JOSHI VS	// 0 //	
220	D-MACA/53725/2024	D.M., UNITED INDIA INSURANCE CO.LTD., BALASORE VS SUMANA DAS	RODORNATH ROY VS	// 0 //	
221	D-MACA/53793/2024	DEBAJANI KANUNGO VS D.M., RELIANCE INSURANCE CO.LTD.,BBSR	DILLIP KUMAR MOHAPATRA VS	// 0 //	
222	D-MACA/53830/2024	NARAYAN SETHY VS NABA KUMAR PATRA	DEBASISH PATNAIK VS	// 0 //	
223	D-MACA/53834/2024	HARIHAR JENA VS LAXMAN MHETRE	KARUNAKAR NAYAK VS	// 0 //	
224	D-MATA/53563/2024	SIRLA PRAKASHAM @ S. PRAKASAM VS SIRLA BODAMMA	BIKRAM PRATAP DAS VS	// 0 //	
225	D-MATA/53602/2024	BHARATI BEHERA@PRADHAN VS PRASANT KUMAR PRADHAN	SAIBRATA RATH VS	// 0 //	
226	D-MATA/53659/2024	SUKANTA KUMAR MOHARANA VS KADAMBINI MOHARANA	PRAFULLA KUMAR LENKA VS	// 0 //	
227	D-MATA/53730/2024	APARNA TRIPATHY	SANTOSH KUMAR NANDA	//	

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		VS	VS	0	
228	D-MATA/53827/2024	SUSANT KUMAR PANIGRAHI MANORAMA SAHOO	PRIYA RANJAN MISHRA	//	
		VS	VS	0	
229	D-MATA/53854/2024	AKSHAYA KUMAR SAHOO TARAKNATH MISHRA	RAMESH AGARWAL	//	
		VS	VS	0	
230	D-OTAPL/53762/2024	RAJESWARI MISHRA COMMNR. OF CENTRAL GST AND CENTRAL EXCISE	PRASENJEET MOHAPATRA (SR.S.C.)	//	
		VS	VS	0	
231	D-OTAPL/53773/2024	M/S. AARATI STEELS LTD., CUTTACK COMMNR. OF CGST AND CENTRAL EXCISE, BBSR	PRASENJEET MOHAPATRA(SR.S.C.)	//	
		VS	VS	0	
232	D-RPFAM/53583/2024	M/S. TRANSTEC MARKETING AND CONSULTANCY P.LTD., BBSR JITENDRA SAHU	HARIPAD MOHANTY	//	
		VS	VS	0	
233	D-RPFAM/53804/2024	RASMITA PADHY @ RASMITA KUMARI PADHY SUSANTA KUMAR DAS	BYOMAKESH TRIPATHY	//	
		VS	VS	0	
234	D-RPFAM/53842/2024	RITANJALI BEHERA JAGAMOHAN MOHAPATRA	AMLAN SHAKTI PAUL	//	
		VS	VS	0	
235	D-RSA/53530/2024	SUSHRI SNEHANJALI RANA STATE OF ODISHA	GAUTAM TRIPATHY,A.G.A	//	LOD20240000172C202400374
		VS	VS	0	
236	D-RSA/53586/2024	VIBGYOUR STRUCTURAL CONSTRUCTION PVT LTD.,SAMBALPUR ACHYUTANANDA BEHERA	DIGAMBAR SETHI	//	
		VS	VS	0	
237	D-RSA/53644/2024	TUNI BEHERA SAGAR KUMAR KALTA @ SAGAR KUMAR SETHI	DEEPAK RANJAN SUNDARAY	//	
		VS	VS	0	
238	D-RSA/53647/2024	ANIRUDHA KALTA SUBASH CHANDRA SAMAL	SIDHARTHA MISHRA	//	
		VS	VS	0	

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239	D-RSA/53668/2024	DANDAPANI SAMAL BIJAY LAXMI PRUSTY VS RAJAT KUMAR MISHRA	MAHESWAR MOHANTY VS	// // 0 //	
240	D-RSA/53678/2024	SAIBANI BARIHA VS CHANDANTOLA BARIHA	SUSHANTA KUMAR JOSHI VS	// 0 //	
241	D-RSA/53701/2024	PODALA JUDHISTIRA@P. JUDHISTIRA VS SAKA CHAKRAPANI	SANJAY KUMAR PRADHAN VS	// 0 //	
242	D-RSA/53760/2024	LALIT SETHI VS SAGAR KUMAR KALTA @ SAGAR KUMAR SETHI	DINABANDHU SINGH SAHANI VS	// 0 //	
243	D-RSA/53789/2024	BHOLANATH PADHAN VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
244	D-RSA/53797/2024	PRAKASH PUJHARI@PRAKASH KUMAR PUJHARI VS SANJUKTA PUJHARI	RABINDRA KUMAR SAHOO VS	// 0 //	
245	D-RSA/53883/2024	BHAGIRATHI KHUNTIA VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //	
246	D-RVWPET/53743/2024	ODISHA LIFT IRRIGATION CORPORATION LTD., BBSR VS JAYARAM BEHERA	SHOK KUMAR PANIGRAHI VS	// 0 //	
247	D-RVWPET/53874/2024	DILESWAR NAIK VS COLLECTOR AND DIST.MAGISTRATE, ANGUL	SAROJ RANJAN SUBUDHI VS	// 0 //	
248	D-TRPCRL/38688/2024	SHEETAL SAHOO VS LIPIKA SAHOO	SWARUP KUMAR PATNAIK VS	// 0 //	AOR20220003583C202400013
249	D-WA/53465/2024	SHREEMAYEE SWETA SNIGDHA MISHRA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WA/53483/2024	STATE OF ODISHA VS BANAMALI BISWAL	MANASH RANJAN MOHANTY, A.G.A. VS	// ()	LOD20240000194C202400307
251	D-WA/53485/2024	STATE OF ODISHA VS PRAFULLA KUMAR ROUT	DEBASHIS TRIPATHY, A.G.A. VS	// ()	LOD20240000194C202400310
252	D-WA/53487/2024	STATE OF ODISHA VS RABINDRA KUMAR KHATUA	SACHIDANANDA NAYAK, A.S.C. VS	// ()	LOD20240000172C202400377
253	D-WA/53489/2024	STATE OF ODISHA VS ROSHAN NAG	SASWAT DAS, A.G.A. VS	// ()	LOD20240000200C202400301
254	D-WA/53490/2024	STATE OF ODISHA VS BIJESH KUMAR SAHOO	SASWAT DAS, A.G.A. VS	// ()	LOD20240000194C202400304
255	D-WA/53495/2024	STATE OF ODISHA VS ASISH KUMAR DASH	SASWAT DAS, A.G.A. VS	// ()	LOD20240000172C202400379
256	D-WA/53503/2024	STATE OF ODISHA VS SUNIL KUMAR BEHERA	SASWAT DAS,A.G.A VS	// ()	LOD20240000200C202400298
257	D-WA/53504/2024	STATE OF ODISHA VS AKSHYA KUMAR CHOUHAN	SASWAT DAS,A.G.A VS	// ()	LOD20240000200C202400302
258	D-WA/53505/2024	STATE OF ODISHA VS RAMAKANTA BEHERA	SASWAT DAS,A.G.A VS	// ()	LOD20240000172C202400378
259	D-WA/53508/2024	STATE OF ODISHA VS BHABAGRAHI NAIK	SURYA NARAYAN PATNAIK,A.G.A VS	// ()	LOD20240000172C202400376
260	D-WA/53511/2024	STATE OF ODISHA VS SMRUTI RANJAN BEHERA	SASWAT DAS,A.G.A VS	// ()	LOD20240000194C202400303
261	D-WA/53513/2024	STATE OF ODISHA	GAUTAM TRIPATHY,A.G.A	//	LOD20240000200C202400300

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
262	D-WA/53514/2024	VS RAKESH RANJAN PRADHAN STATE OF ODISHA	VS JAYANT KUMAR BAL,A.G.A	() // //	LOD20240000172C202400375
263	D-WA/53515/2024	VS PRANATI DAS STATE OF ODISHA	VS SASWAT DAS,A.G.A	() // //	LOD20240000172C202400373
264	D-WA/53516/2024	VS ADITYA MIRDHA STATE OF ODISHA	VS SACHIDANANDA NAYAK,A.S.C	() // //	LOD20240000194C202400305
265	D-WA/53518/2024	VS HIMADRI BHUSAN NAYAK STATE OF ODISHA	VS SASWAT DAS,A.G.A	() // //	LOD20240000194C202400309
266	D-WA/53523/2024	VS GADADHAR SURUJAL STATE OF ODISHA	VS BIMBISAR DASH,A.G.A	() // //	LOD20240000200C202400299
267	D-WA/53524/2024	VS RABINDRA KUMAR PANDA STATE OF ODISHA	VS SARBESWAR BEHERA,A.G.A	() // //	LOD20240000194C202400306
268	D-WA/53611/2024	VS BALARAM BEHERA CHOUDHURY SAUBHAGYA MOHAN DASH	VS SAIBRATA RATH	() // //	
269	D-WA/53622/2024	VS STATE OF ODISHA M.JAGANNATH RAO	VS HEMANT KUMAR MUND	() // //	
270	D-WA/53634/2024	VS STATE OF ODISHA SUKANTI MOHAPATRA	VS SURYASNATA MOHAPATRA	() // //	
271	D-WA/53654/2024	VS STATE OF ODISHA ANUP KUMAR SAHOO	VS DINESH KUMAR PANDA	() // //	
272	D-WA/53661/2024	VS STATE OF ODISHA PUNYASHA SEEYARAM	VS DINESH KUMAR PANDA	() // //	

**ORISSA HIGH COURT**

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WA/53735/2024	STATE OF ODISHA SWAGAT SWAIN VS	SUBHADUTTA ROUTRAY VS	// // 0	
274	D-WA/53748/2024	STATE OF ODISHA GAJENDRA BEHERA VS	GOPAL PRASAD JENA VS	// // 0	
275	D-WA/53816/2024	C.E.O TATA POWER CENTRAL ODISHA DISTRIBUTION LTD., BBSR UMESH KUMAR NANDA VS	SARADA PRASANNA SARANGI VS	// // 0	
276	D-WA/53840/2024	NATIONAL INSURANCE CO.LTD., KOLKATA PRAMOD KUMAR SAHU VS	SURYAKANTA DASH VS	// // 0	
277	D-WA/53884/2024	STATE OF ODISHA A.RAJENDRA PRASAD VS	SOUMYA JYOTI BISWAL VS	// // 0	
278	D-WP(C)/53466/2024 WP(C)/32577/2024	SUB REGISTRAR, JATNI, KHURDA HIMANSHU SEKHAR SENAPATI VS	SARADA PRASANNA SARANGI VS	// // 0	
279	D-WP(C)/53467/2024	STATE OF ODISHA PRASANTA SAHU VS	GOPABANDHU MISRA VS	// // 0	AOR20220001297C202400144
280	D-WP(C)/53468/2024	STATE OF ODISHA KRUPASINDHU SAHU VS	GOPABANDHU MISRA VS	// // 0	AOR20220001297C202400141
281	D-WP(C)/53469/2024	STATE OF ODISHA SURESH CHANDRA MANGARAJ VS	DILLIP KUMAR RAY VS	// // 0	AOD20240000317C202400004
282	D-WP(C)/53470/2024	STATE OF ODISHA GOLEKHA BIHARI SAHU VS	GOPABANDHU MISRA VS	// // 0	AOR20220001297C202400142
283	D-WP(C)/53471/2024	STATE OF ODISHA TAPASWINI MOHANTA VS	DILLIP KUMAR RAY VS	// // 0	AOD20240000317C202400003
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/53472/2024	MARKANDA SAHU VS STATE OF ODISHA	GOPABANDHU MISRA VS STATE OF ODISHA	// () //	AOR20220001297C202400143
285	D-WP(C)/53473/2024 WP(C)/32549/2024	RUNUPRAVA PARIDA VS STATE OF ODISHA	SWARUP RANJAN SINGHSAMANT VS STATE OF ODISHA	// () //	
286	D-WP(C)/53474/2024 WP(C)/32668/2024	JYOTIRMAYEE NAIK VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS STATE OF ODISHA	// () //	
287	D-WP(C)/53475/2024 WP(C)/32543/2024	INDIRA MOHANTY VS STATE OF ODISHA	SUVASHISH PATTANAİK VS STATE OF ODISHA	// () //	
288	D-WP(C)/53476/2024	NIRMAL KUMAR JAIN VS INDIAN OIL CORP. LTD, BBSR.	JYOTI RANJAN DEO VS INDIAN OIL CORP. LTD, BBSR.	// () //	AOR20220001593C202400034
289	D-WP(C)/53477/2024	SHREE MOHAN JHA VS UNION OF INDIA	SOMA PATNAİK VS UNION OF INDIA	// () //	
290	D-WP(C)/53478/2024	MAA DURGA SHG, DEOGAON VS STATE OF ODISHA	SUBRAT KUMAR DAS VS STATE OF ODISHA	// () //	AOR20220001797C202400010
291	D-WP(C)/53479/2024	TANNIA HUSSAIN VS STATE OF ODISHA	DILLIP KUMAR RAY VS STATE OF ODISHA	// () //	AOD20240000317C202400005
292	D-WP(C)/53480/2024	SURENDRA KUMAR SAHU VS STATE OF ODISHA	GOPABANDHU MISRA VS STATE OF ODISHA	// () //	AOR20220001297C202400139
293	D-WP(C)/53481/2024	BIRENDRA SAHU VS STATE OF ODISHA	GOPABANDHU MISRA VS STATE OF ODISHA	// () //	AOR20220001297C202400138
294	D-WP(C)/53482/2024 WP(C)/32561/2024	SHARAT CHANDRA MOHAPATRA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS STATE OF ODISHA	// () //	
295	D-WP(C)/53484/2024	GANGADHAR NAYAK	SARADA PRASANNA SARANGI	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/32604/2024	VS STATE OF ODISHA	VS	0 //	
296	D-WP(C)/53486/2024	GANGADHAR BEHERA	SARADA PRASANNA SARANGI	//	
	WP(C)/32598/2024	VS STATE OF ODISHA	VS	0 //	
297	D-WP(C)/53488/2024	RATNAKARA THELA	SOUBHAGYA CHANDRA DEV DASH	//	
	WP(C)/32551/2024	VS STATE OF ODISHA	VS	0 //	
298	D-WP(C)/53491/2024	RAJASHREE MOHAPATRA	RABI NARAYAN MISHRA	//	
	WP(C)/32589/2024	VS STATE OF ODISHA	VS	0 //	
299	D-WP(C)/53492/2024	MADHUSUDAN NAYAK	SARADA PRASANNA SARANGI	//	
	WP(C)/32596/2024	VS STATE OF ODISHA	VS	0 //	
300	D-WP(C)/53493/2024	DAMODAR JENA	SIDDHARTH PRASAD MISHRA	//	
	WP(C)/32556/2024	VS STATE OF ODISHA	VS	0 //	
301	D-WP(C)/53494/2024	BASANT KUMAR ROUL	SARADA PRASANNA SARANGI	//	
	WP(C)/32614/2024	VS STATE OF ODISHA	VS	0 //	
302	D-WP(C)/53496/2024	RATNAKAR JENA	SARADA PRASANNA SARANGI	//	
	WP(C)/32619/2024	VS STATE OF ODISHA	VS	0 //	
303	D-WP(C)/53497/2024	BINAY KUMAR SAHU	GOPABANDHU MISRA	//	AOR20220001297C202400140
		VS STATE OF ODISHA	VS	0 //	
304	D-WP(C)/53498/2024	TARUN KUMAR MEHER	SOUBHAGYA CHANDRA DEV DASH	//	
	WP(C)/32545/2024	VS STATE OF ODISHA	VS	0 //	
305	D-WP(C)/53499/2024	KISHORE CHANDRA ROUT	SARADA PRASANNA SARANGI	//	
	WP(C)/32602/2024	VS STATE OF ODISHA	VS	0 //	
306	D-WP(C)/53500/2024	MANAS RANJAN NAYAK	SARADA PRASANNA SARANGI	//	
	WP(C)/32608/2024	VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/53501/2024	STATE OF ODISHA BABAJI CHARAN PANDA VS	ASHOK KUMAR MOHANTY VS	// // 0	
308	D-WP(C)/53502/2024 WP(C)/32620/2024	STATE OF ODISHA ARUNANJAN DUTTA VS	SAMIR KUMAR MISHRA VS	// // 0	
309	D-WP(C)/53506/2024 WP(C)/32640/2024	STATE OF ODISHA PRADEEP KUMAR RATH VS	JAGAMOCHAN PATTANAIAK VS	// // 0	
310	D-WP(C)/53507/2024	STATE OF ODISHA DHANAJAYA RAO VS	BRAJA MOHAN SARANGI VS	// // 0	
311	D-WP(C)/53509/2024 WP(C)/32609/2024	THE RANGE OFFICER, JAJPUR ROAD DIVISION, JAJPUR BENUDHAR GEDI VS	SARADA PRASANNA SARANGI VS	// // 0	
312	D-WP(C)/53510/2024 WP(C)/32622/2024	STATE OF ODISHA JITENDRA BISWAL VS	SARADA PRASANNA SARANGI VS	// // 0	
313	D-WP(C)/53512/2024	STATE OF ODISHA IMRAN KHAN VS	BRAJA MOHAN SARANGI VS	// // 0	
314	D-WP(C)/53517/2024	CHAIRMAN S.T.A.CUTTACK IMRAN KHAN VS	BRAJA MOHAN SARANGI VS	// // 0	
315	D-WP(C)/53519/2024 WP(C)/32627/2024	CHAIRMAN S.T.A.CUTTACK SARAT POI VS	SARADA PRASANNA SARANGI VS	// // 0	
316	D-WP(C)/53520/2024 WP(C)/32631/2024	STATE OF ODISHA GURUPRASAD PRADHAN VS	SARADA PRASANNA SARANGI VS	// // 0	
317	D-WP(C)/53521/2024	STATE OF ODISHA IMRAN KHAN VS	BRAJA MOHAN SARANGI VS	// // 0	
		CHAIRMAN S.T.A.CUTTACK		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/53522/2024	SUBHASH MEHER VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// () //	
319	D-WP(C)/53525/2024	TWIN CITY ELECTRONICS, NAKHARA, BBSR VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE AND CUSTOMS, BBSR	RAMESH CHANDRA JENA VS	// () //	
320	D-WP(C)/53526/2024	THE JUNIOR ENGINEER, TPWODL, CHHEND COLONY, PASUDA VS PRASANTA KUMAR PRADHAN	PRASANTA KUMAR TRIPATHY VS	// () //	
321	D-WP(C)/53527/2024	JANAKILATA DASH VS COLLECTOR, JAJPUR	GHANASHYAM DASH VS	// () //	AOD20240000821C202400004
322	D-WP(C)/53528/2024	MAA SUBHALAXMI SHG,SUBRNAPUR VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //	AOR20230000802C202400052
323	D-WP(C)/53529/2024	DR.KRISHNA CHANDRA RAJ VS STATE OF ODISHA	TAPAN KU. JENA SAMANTA VS	// () //	
324	D-WP(C)/53531/2024	MAHADEV BEHERADALAI VS STATE OF ODISHA	MAHES DAS VS	// () //	
325	D-WP(C)/53532/2024	GANESWAR MAHALI VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// () //	
326	D-WP(C)/53533/2024	SUNANDA PATEL VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// () //	
327	D-WP(C)/53534/2024	THE DIRECTOR MARKETING SPERA VS LALIT NARAYAN SAHOO	SHIBASHISH MISRA VS	// () //	
328	D-WP(C)/53535/2024 WP(C)/32562/2024	TRISHNA REAL ESTATE PVT. LTD, BBSR VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// () //	
329	D-WP(C)/53536/2024	BHARAT PRADHAN	BISWARANJAN PARAMGURU	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
330	D-WP(C)/53537/2024	VS STATE OF ODISHA CHANDRAMANI SENAPATI	VS RAMA KRISHNA BISOI	() // //	AOD20240000311C202400006
331	D-WP(C)/53538/2024	VS STATE OF ODISHA BINOD BHARASAGAR	VS LAXMI SHARMA	() // //	
332	D-WP(C)/53539/2024	VS STATE OF ODISHA BIKHARI BHARASAGAR	VS LAXMI SHARMA	() // //	
333	D-WP(C)/53540/2024	VS STATE OF ORISSA BHARATI BEHERA	VS RABINDRA KUMAR PRUSTY	() // //	
334	D-WP(C)/53541/2024 WP(C)/32566/2024	GOUTAM BUDHA SITARAM MANJULATA DAS VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	() // //	
335	D-WP(C)/53543/2024	ALONE TRUST VS UNION OF INDIA	PABITRA KUMAR DUTTA VS	() // //	
336	D-WP(C)/53546/2024	MADHUSUDAN NAYAK VS THE COLLECTOR, SUNDERGARH	SURESH KUMAR JENA VS	() // //	
337	D-WP(C)/53547/2024	SURENDRA PATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	() // //	
338	D-WP(C)/53548/2024	GOPAL CHANDRA MAHANTA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	() // //	
339	D-WP(C)/53549/2024	RAJENDRA PRASAD MOHAPATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	() // //	
340	D-WP(C)/53550/2024	TUSHMAN DHARUA VS	PRADEEP KUMAR MAHAPATRA VS	() // //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/53553/2024	STATE OF ODISHA JOGESWAR MAHANTA VS	TUSHAR KANTA NAYAK VS	// // 0	
342	D-WP(C)/53554/2024 WP(C)/32610/2024	STATE OF ODISHA PRAFULLA KUMAR NAYAK VS	DEEPALI MAHAPATRA VS	// // 0	
343	D-WP(C)/53555/2024	STATE OF ODISHA ASHALATA MOHANTY VS	GOPAL CHARAN MOHANTY VS	// // 0	
344	D-WP(C)/53556/2024	STATE OF ODISHA NARENDRA KUMAR SAHOO VS	TUSHAR KANTA NAYAK VS	// // 0	
345	D-WP(C)/53558/2024	STATE OF ODISHA SRITAM KUMAR SAHU VS	RAMA KRISHNA NAIK VS	// // 0	
346	D-WP(C)/53559/2024	CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK SURYAKANTA BEHERA VS	SUJIT KUMAR SWAIN VS	// // 0	
347	D-WP(C)/53562/2024	STATE OF ODISHA KALINGA WARRIORS, BADAMBADI, CUTTACK VS	PRABODHA CHANDRA NAYAK VS	// // 0	
348	D-WP(C)/53566/2024	SAMBALPUR UNIVERSITY SK. NAUSHAD ALLI KHAN VS	KULDEEP MOHANTY VS	// // 0	
349	D-WP(C)/53567/2024	STATE OF ODISHA KISHAN KUMAR MOHANTY VS	SAMEER KUMAR DAS VS	// // 0	
350	D-WP(C)/53569/2024	STATE OF ODISHA DR.LAMBODAR DEY VS	SAMEER KUMAR DAS VS	// // 0	
351	D-WP(C)/53570/2024 WP(C)/32612/2024	STATE OF ODISHA JAGANNATH PATSANI VS THE COLLECTOR, CUTTACK	SUJATA JENA VS	// // 0 //	

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352	D-WP(C)/53571/2024	AMRITLAL SOOD VS ADDL COMMISSIONER C AND S NUAPADA	KRUSHNA CHANDRA DASH VS	// ()	
353	D-WP(C)/53572/2024 WP(C)/32625/2024	SAYED RASHAD ALI VS UNION OF INDIA	SAYED SHAHZEB ALI VS	// ()	
354	D-WP(C)/53573/2024 WP(C)/32613/2024	SHIWANGI MAHATO VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// ()	
355	D-WP(C)/53575/2024	BIREN PATRA VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// ()	
356	D-WP(C)/53577/2024	SIBA BHOI VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// ()	AOD20240000311C202400007
357	D-WP(C)/53578/2024	LAXMINARAYAN DORA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// ()	
358	D-WP(C)/53580/2024	PUSPALATA SETHI VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	// ()	
359	D-WP(C)/53581/2024	CREDAI BHUBANESWAR FOUNDATION, BBSR VS ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	SATYA SMRUTI MOHANTY VS	// ()	
360	D-WP(C)/53584/2024	ABHISEK PANIGRAHI VS STATE OF ORISSA	BISWA CHANADAN MOHANTY VS	// ()	
361	D-WP(C)/53587/2024	BRUDABAN PANDA VS MEMBER, BOARD OF REVENUE ODISHA CUTTACK, CUTTACK	JAGAJIBAN PRADHAN VS	// ()	
362	D-WP(C)/53588/2024	NALINI KANTA RAY VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// ()	
363	D-WP(C)/53591/2024	BRUNDABAN PANDA	JAGAJIBAN PRADHAN	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
364	D-WP(C)/53595/2024	MEMBER BOARD OF REVENUE ODISHA, CUTTACK DINESH AGARWAL	DIGAMBARA MISHRA	//	
		VS	VS	0	
365	D-WP(C)/53596/2024	M/S SURYAA SPONGE IRON LTD., CUTTACK BRUDABAN PANDA	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
366	D-WP(C)/53598/2024	MEMBER, BOARD OF REVENUE ODISHA, CUTTACK, KRUSHNA SAHOO	SAIBRATA RATH	//	
		VS	VS	0	
367	D-WP(C)/53599/2024	STATE OF ODISHA SANDHYARANI SAHOO	KISHORE CHANDRA RAJGURU MOHAPATRA	//	
		VS	VS	0	
368	D-WP(C)/53600/2024	STATE OF ODISHA HEMANTA RANJAN BISWAL	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
369	D-WP(C)/53601/2024	STATE OF ODISHA SAROJ KUMAR PAL	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
370	D-WP(C)/53603/2024	STATE OF ODISHA MADHAB CHANDRA SAHU	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
371	D-WP(C)/53604/2024	STATE OF ODISHA SADHU SARAN GUPTA	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
372	D-WP(C)/53605/2024	STATE OF ODISHA RAJIB LOCHAN MAHANTA	DIGAMBARA MISHRA	//	
		VS	VS	0	
373	D-WP(C)/53606/2024	UTKAL UNIVERSITY, BHUBANESWAR SOUMYA RANJAN BEHERA JADAV	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
374	D-WP(C)/53607/2024	STATE OF ODISHA SUNIL KUMAR SAHU	BIRAJA PRASANNA DAS	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/53608/2024	STATE OF ODISHA SISIR KANTA SWAIN VS	BIRAJA PRASANNA DAS VS	// // 0	
376	D-WP(C)/53610/2024	STATE OF ODISHA MANZOOR ALI VS	BIRAJA PRASANNA DAS VS	// // 0	
377	D-WP(C)/53612/2024	STATE OF ODISHA PRASHANT DAS VS	BIRAJA PRASANNA DAS VS	// // 0	
378	D-WP(C)/53613/2024	STATE OF ODISHA SANJUKTA MISHRA VS	BIRAJA PRASANNA DAS VS	// // 0	
379	D-WP(C)/53614/2024	STATE OF ODISHA SUBHA NARAYAN SAHOO VS	BIRAJA PRASANNA DAS VS	// // 0	
380	D-WP(C)/53615/2024	STATE OF ODISHA DIBAKAR PATRA VS	BIRAJA PRASANNA DAS VS	// // 0	
381	D-WP(C)/53616/2024	STATE OF ODISHA MINATI SAHU VS	MANOJ OJHA VS	// // 0	
382	D-WP(C)/53617/2024	STATE OF ODISHA SUNIL KUMAR SAHU VS	BIRAJA PRASANNA DAS VS	// // 0	
383	D-WP(C)/53618/2024	STATE OF ODISHA RATIKANTA MAHANTA VS	MANOJ OJHA VS	// // 0	
384	D-WP(C)/53619/2024	STATE OF ODISHA SIBA SHANKAR PATRA VS	MANMAYA KUMAR DASH VS	// // 0	AOR20220004309C202400032
385	D-WP(C)/53620/2024	AUTHORISED OFFICER, PUNJAB NATIONAL BANK, BHUBANESWAR SAMBIT KUMAR SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // 0 //	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
386	D-WP(C)/53621/2024	SATRUGHNA PATRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
387	D-WP(C)/53623/2024	PRATIMA KAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
388	D-WP(C)/53624/2024	BIJAYA KUMAR MOHANTY VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //	
389	D-WP(C)/53625/2024 WP(C)/32636/2024	M/S. NILACHAL CARBO METALICKS LTD., BBSR VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
390	D-WP(C)/53626/2024	LAXMIRAM MAJHI VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //	
391	D-WP(C)/53627/2024	RASHMIPRABHA @ RASHMIPRAVA MOHANTY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
392	D-WP(C)/53628/2024	PRATIMA KAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
393	D-WP(C)/53629/2024	SUDAM SING VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //	
394	D-WP(C)/53630/2024	RAJ KISHORE NAIK @ NAYAK VS UNION OF INDIA	PRADEEP KUMAR DAS VS	// 0 //	
395	D-WP(C)/53631/2024	KRUSHNA CHANDRA SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
396	D-WP(C)/53632/2024	RANJIT PRASAD VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
397	D-WP(C)/53633/2024	SRIKANT @ RATIKANT MOHANTA	MANOJ OJHA	//	

## ORISSA HIGH COURT

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		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/53636/2024	MUKESH BAG	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		MAHANADI COALFIELDS LTD., SAMBALPUR		//	
399	D-WP(C)/53637/2024	LABA BHATI	NITISH KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/53638/2024	TARAKANTA MOHANTA	MANOJ OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/53639/2024	SAHAJ MOHANTA	MANOJ OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/53640/2024	GUNAMAINI BISWAL	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/53641/2024	BRUNDABAN SING	MANOJ OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/53643/2024	SAYED HABIBUR RAHEMAN	FALGUNI RAJGURU MOHAPATRA	//	
		VS	VS	0	
		THE ASSESSING OFFICER CUM DY.MANAGER (ELECTRICAL), TPCODL, BBSR		//	
405	D-WP(C)/53645/2024	LOCHAN KHAMARI	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		MAHANADI COALFIELDS LTD., SAMBALPUR		//	
406	D-WP(C)/53646/2024	BIJAY KUMAR GHADAI	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/53648/2024	MADHUSMITA DAS	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/53649/2024	BRAJA MOHAN PALO	KAPILA CHARAN NAYAK	//	
		VS	VS	0	

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409	D-WP(C)/53652/2024	STATE OF ODISHA HARINARAYAN PATEL VS MAHANADI COALFIELDS LTD., SAMBALPUR	UPENDRA KUMAR SAMAL VS	// // 0 //	
410	D-WP(C)/53653/2024	GAGAN BIHARI SAHOO VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //	
411	D-WP(C)/53655/2024	ACHARY BHIMSING SANDHYARANI @ B.SANDHYA VS STATE OF ODISHA	BNRATI DASH VS	// 0 //	
412	D-WP(C)/53656/2024	SADASIBA NAYAK VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //	
413	D-WP(C)/53657/2024	SANRAJ GOND VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
414	D-WP(C)/53658/2024	ANUP KUMAR RATH VS RASHMIREKHA RATH	ALOK KUMAR MOHAPATRA VS	// 0 //	
415	D-WP(C)/53660/2024	PRAKASH BARIK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
416	D-WP(C)/53662/2024	SITAR BEGUM VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //	
417	D-WP(C)/53663/2024	SUB COLLECTOR, NAYAGARH CUM-PRESIDENT OF VS KRUSHNA MANGARAJ	DEBPRANJAN MISHRA VS	// 0 //	
418	D-WP(C)/53664/2024 WP(C)/32675/2024	LALITA PATEL VS COLLECTOR, SUNDARGARH	SOU MENDRA PATTANA I K VS	// 0 //	
419	D-WP(C)/53665/2024	SUB-COLLECTOR, NAYAGARH-CUM-PRESIDENT OF VS RAMAKANTA MANGARAJ	DEBPRANJAN MISHRA VS	// 0 //	

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420	D-WP(C)/53666/2024	LAXMAN KUMAR NAYAK VS THE T.P. CENTRAL ODISHA	BHARAT JALLI VS	// 0 //	
421	D-WP(C)/53670/2024	MANORANJAN MISHRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
422	D-WP(C)/53674/2024	SOBHAGINI PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
423	D-WP(C)/53675/2024	KHAGESWAR LENKA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
424	D-WP(C)/53676/2024	KRUPASINDHU PARIDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
425	D-WP(C)/53681/2024	BHARAT CHANDRA PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
426	D-WP(C)/53683/2024	RAMA SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
427	D-WP(C)/53685/2024	GITANJALI BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
428	D-WP(C)/53686/2024	PRAKASH KUMAR SWAIN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
429	D-WP(C)/53687/2024	JUANGA SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
430	D-WP(C)/53689/2024	HAREKRUSHNA NAYAK VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //	
431	D-WP(C)/53690/2024	DURYODHAN LENKA	KRISHNA CHANDRA SAHU	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/53691/2024	BINOD BIHARI KHILAR	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/53694/2024	KALPANA SAHOO	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/53696/2024	DRAUPADI SING	MANOJ OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/53698/2024	SAILENDRI PADHAN	DEEPAK RANJAN SUNDARAY	//	
		VS	VS	0	
		SATYANARAYAN DEBTA		//	
436	D-WP(C)/53700/2024	BUDHIA MOHANTA	MANOJ OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/53702/2024	ISWAR CHANDRA DASH	DINESH KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/53703/2024	TIKAYAT RANASINGH	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/53705/2024	ALAKA RANI DASH	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/53707/2024	MANORANJAN MALLICK	DILLIP KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/53708/2024	BASANTA KUMAR DAS	ALOK KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/53709/2024	MINAKETAN BISWAL	NARESH CHANDRA SAHOO	//	
		VS	VS	0	

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443	D-WP(C)/53711/2024	STATE OF ODISHA AKHAYA KUMAR RANA VS	SOUMYA RANJAN PATI VS	// // 0	
444	D-WP(C)/53712/2024	STATE OF ODISHA JIBAN DAHANGA VS	PABITRA KUMAR NAYAK VS	// // 0	
445	D-WP(C)/53714/2024	STATE OF ODISHA PRAVAT KUMAR TRIPATHY VS	SUKANTA KUMAR MISHRA VS	// // 0	
446	D-WP(C)/53715/2024	STATE OF ODISHA SARASWATI SEWARI VS	BISWA RANJAN DAS VS	// // 0	
447	D-WP(C)/53717/2024	MANAGING DIRECTOR, ORISSA STATE CO-OPERATIVE BANK LTD., PJN MARG, BBSR BINOD ROUT @ BINOD BIHARI ROUT VS	PABITRA KUMAR NAYAK VS	// // 0	
448	D-WP(C)/53718/2024	STATE OF ODISHA SANDEEP KUMAR GHADEI VS	MANOJ KUMAR PANDA VS	// // 0	
449	D-WP(C)/53719/2024	STATE OF ODISHA KARTIK CHANDRA BISWAL VS	SHREEKANTA PRASAD SAHOO (1) VS	// // 0	
450	D-WP(C)/53721/2024	STATE OF ODISHA KAPILENDRA SAHOO VS	RAMESH CHANDRA BEHERA VS	// // 0	
451	D-WP(C)/53723/2024	M.C.L.SAMBALPUR SIDDHARTH PRATAP KHADIA VS	PABITRA KUMAR NAYAK VS	// // 0	
452	D-WP(C)/53724/2024	STATE OF ODISHA PINTU SAHOO VS	RAMESH CHANDRA BEHERA VS	// // 0	
453	D-WP(C)/53727/2024	M.C.L.SAMBALPUR DIBAKAR BEHERA VS	KSHIROD KUMAR ROUT VS	// // 0	
		STATE OF ODISHA		//	

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454	D-WP(C)/53728/2024	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //	
455	D-WP(C)/53729/2024	JAYANARAYAN ROHIDAS VS M.C.L.SAMBALPUR	BHABANI SANKAR TRIPATHY (1) VS	// 0 //	
456	D-WP(C)/53731/2024	SRINIBAS BESAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
457	D-WP(C)/53732/2024	BANKI COLLEGE (AUTO) BANKI, CUTTACK VS EPFO, BBSR	BHABANI SANKAR TRIPATHY (1) VS	// 0 //	
458	D-WP(C)/53733/2024	SUBHRAKANTA RATH VS ODISHA HYDRO POWER CORPORATION LTD (OHPC), BBSR	SOURAV DAS VS	// 0 //	
459	D-WP(C)/53734/2024	M.SHAKTI DORA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
460	D-WP(C)/53736/2024	AJAY TIWARI VS STATE GOVT. OF ODISHA	NIHAL RATH VS	// 0 //	
461	D-WP(C)/53737/2024	SATYABHAMA MALLIK VS STATE OF ODISHA	SITAKANTA HOTA VS	// 0 //	
462	D-WP(C)/53739/2024	PRANAB KUMAR BEHERA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	
463	D-WP(C)/53740/2024	GANGADHARA PRADHAN VS THE STATE OF ODISHA	PRANAB KUMAR GHOSE VS	// 0 //	
464	D-WP(C)/53741/2024	UNION OF INDIA VS PAPUPRASAD SAHOO	BISWAJIT MAHARANA VS	// 0 //	
465	D-WP(C)/53742/2024	PRADIPTA KUMAR MISHRA	NIHAL RATH	//	

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		VS	VS	0	
466	D-WP(C)/53744/2024	STATE GOVT. OF ODISHA TANU DAS	NIRANJAN LENKA	//	
		VS	VS	0	
467	D-WP(C)/53745/2024	STATE OF ODISHA KISHOR CHANDRA BEHERA	SURYAKANTA DWIBEDI	//	
		VS	VS	0	
468	D-WP(C)/53746/2024	STATE OF ODISHA RAJ KISHORE NAIK	NIHAL RATH	//	
		VS	VS	0	
469	D-WP(C)/53747/2024	STATE OF ODISHA DIBAKAR NIGI	HIMANSU SEKHAR SATAPATHY	//	
		VS	VS	0	
470	D-WP(C)/53749/2024	STATE OF ODISHA JAYARAM NAYAK	KISHORE KUMAR MISHRA	//	
		VS	VS	0	
471	D-WP(C)/53751/2024	STATE OF ODISHA N.RAJESWAR RAO	SAROJ KUMAR DASH	//	
		VS	VS	0	
472	D-WP(C)/53752/2024	STATE OF ODISHA LAXMIKANTA DEBNATH	BIBHU PRASAD DAS	//	
		VS	VS	0	
473	D-WP(C)/53753/2024	STATE OF ODISHA SUSANT KUMAR NAYAK	KISHORE KUMAR MISHRA	//	
		VS	VS	0	
474	D-WP(C)/53754/2024	STATE OF ODISHA BATAKRUSHNA NAYAK	SURESH CHANDRA MOHANTY	//	
		VS	VS	0	
475	D-WP(C)/53755/2024	STATE OF ODISHA DHALESWAR SOREN	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
476	D-WP(C)/53756/2024	STATE OF ODISHA DEBASIS MOHAPATRA	BIKASH MISHRA	//	
		VS	VS	0	

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477	D-WP(C)/53757/2024	STATE OF ODISHA SANKARSAN DAS VS	LAXMIDHAR DASH VS	// // ()	
478	D-WP(C)/53758/2024	STATE OF ODISHA BHAGABAN CHANDRA HEMBRAM VS	BIJAYA KUMAR BEHERA 1 VS	// // ()	
479	D-WP(C)/53759/2024	STATE OF ODISHA SANKARA EYE HOSPITAL,GANJAM VS	GOPAL KRISHNA BEHERA VS	// // ()	AOR20220001502C202400001
480	D-WP(C)/53761/2024	STATE OF ODISHA SATYANARAYAN AGARWAL VS	SUNIIT SAHOO VS	// // ()	
481	D-WP(C)/53763/2024	S.VIJAYA LAXMI SUNDAR SAHOO VS	SURYAKANTA DASMOHAPATRA VS	// // ()	AOR20220004152C202400054
482	D-WP(C)/53764/2024	STATE OF ODISHA UMA PRASAD MISHRA VS	MANMAYA KUMAR DASH VS	// // ()	AOR20220004309C202400035
483	D-WP(C)/53765/2024	STATE OF ODISHA GUNA @ MANOJ KUMAR BISWAL VS	DILLIP KUMAR PATTNAYAK VS	// // ()	AOR20220001325C202400002
484	D-WP(C)/53766/2024	STATE OF ODISHA HARISHCHANDRA SENAPATI VS	LAXMIDHAR DASH VS	// // ()	
485	D-WP(C)/53767/2024	STATE OF ODISHA HARISHANKAR RANA VS	GOPINATH SETHI VS	// // ()	
486	D-WP(C)/53768/2024	STATE OF ODISHA SIDHILAL MURMU VS	BIJAYA KUMAR BEHERA 1 VS	// // ()	
487	D-WP(C)/53770/2024	STATE OF ODISHA KATI KI RAMA VS	ANAM CHARAN PANDA VS	// // ()	
		STATE OF ODISHA		//	

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488	D-WP(C)/53771/2024	KESHAB PRADHAN VS STATE OF ODISHA	GEETA RANI MALLICK VS	// () //	
489	D-WP(C)/53772/2024	SUKANTA KUMAR SAHOO VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// () //	AOR20230000709C202400034
490	D-WP(C)/53775/2024	HARIRAM NAYAK VS STATE OF ODISHA	MANAS PATI VS	// () //	AOR20220001535C202400170
491	D-WP(C)/53776/2024	DEBENDRA PARIDA VS THE UNION OF INDIA	SANJAY KUMAR SAMANTARAY VS	// () //	
492	D-WP(C)/53777/2024	BHIKARI SINGH VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// () //	
493	D-WP(C)/53780/2024	RABINARAYAN SAHOO VS CHAIRMAN CUM CHIEF MANAGING DIRECTOR , NATIONAL INSURANCE COMPANY LTD	PRANGYANANDA PATTANAİK VS	// () //	
494	D-WP(C)/53782/2024	ARATI SAHOO VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// () //	AOR20220004309C202400033
495	D-WP(C)/53783/2024	BHIKARI SINGH VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// () //	
496	D-WP(C)/53785/2024	SANJUKTA PATRA VS UNION OF INDIA	NIRMAL RANJAN ROUSTRAY VS	// () //	AOD20240000714C202400010
497	D-WP(C)/53786/2024	USHARANI SARANGI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// () //	
498	D-WP(C)/53788/2024	SUBAS CHANDRA MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// () //	
499	D-WP(C)/53791/2024	M/S. SAMARTH COMMODITIES MERCHANTS PVT. LTD. VS SUNIL KARAN DAS	DIPTI SUNIL KARAN DAS VS	// () //	

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		VS	VS	()	
500	D-WP(C)/53792/2024	THE COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE, ROURKELA MAA BARABHUJA TEMPLE MANAGING TRUST, KHANSAHA, ROURKELA, BBSR	ANIL KUMAR SAMANTARAY	//	
		VS	VS	()	
501	D-WP(C)/53795/2024	THE UNION OF INDIA SIBARAM RA	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
502	D-WP(C)/53796/2024	STATE OF ODISHA N.M.MANAGEMENT SERVICES, BBSR	BISWAJIT PARIDA	//	
		VS	VS	()	
503	D-WP(C)/53798/2024	STATE OF ODISHA MANJULATA MOHANTA	DEEPAK RANJAN SUNDARAY	//	
		VS	VS	()	
504	D-WP(C)/53799/2024	STATE OF ODISHA MAHANTA KANHU CHARAN DAS	BIREN SANKAR TRIPATHY	//	
		VS	VS	()	
505	D-WP(C)/53800/2024	COMMISSIONER OF ENDOWMENTS, ODISHA ASHWINI HOSPITAL (A UNIT OF CUTTACK HOSPITAL), CUTTACK	ANIL KUMAR SAMANTARAY	//	
		VS	VS	()	
506	D-WP(C)/53801/2024	STATE OF ODISHA RADHARAMAN SAHU	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
507	D-WP(C)/53803/2024	STATE OF ODISHA SUSANTA KUMAR PANDA	SAMEER KUMAR DAS	//	
		VS	VS	()	
508	D-WP(C)/53805/2024	STATE OF ODISHA PRASANTA KUMAR NAIK	PRATAP CHANDRA CHHINCHANI	//	
		VS	VS	()	
509	D-WP(C)/53806/2024	STATE OF ODISHA DEBENDRA PRASAD MAHAPATRA	SAMEER KUMAR DAS	//	
		VS	VS	()	
510	D-WP(C)/53807/2024	STATE OF ODISHA ARUN KUMAR PUTI	BHABANI PRASAD MOHANTY	//	
		VS	VS	()	

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511	D-WP(C)/53809/2024	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX RAGHUNATH BISWAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // 0 //	
512	D-WP(C)/53812/2024	SANTILATA SAHOO VS ABHAYA KUMAR SAHOO	DWARIKA PRASAD MOHANTY VS	// 0 //	
513	D-WP(C)/53813/2024	CHOUDHURY PRATAP KUMAR DASH VS SHREE GOPINATH DEV, BIJE-BHINGARPUR, KHURDA	SUBRATA MISHRA VS	// 0 //	
514	D-WP(C)/53815/2024	SHUKRU TURUK VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX	BHABANI PRASAD MOHANTY VS	// 0 //	
515	D-WP(C)/53817/2024	RAJENDRA KUMAR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //	
516	D-WP(C)/53818/2024	SHIBANI SAHU VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX	BHABANI PRASAD MOHANTY VS	// 0 //	
517	D-WP(C)/53820/2024	TIKAN CHANDRA PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
518	D-WP(C)/53821/2024	GUNADHARA KHATUA VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	// 0 //	
519	D-WP(C)/53822/2024	SK.KAMIRUDDIN VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //	
520	D-WP(C)/53823/2024	PRATAP KUMAR ROUT VS STATE OF ODISHA	BIBHUTI BHUSAN ROUT VS	// 0 //	
521	D-WP(C)/53825/2024	BASANTI DEHURI VS STATE OF ODISHA	DILLIP KUMAR SAHOO VS	// 0 //	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
522	D-WP(C)/53826/2024	RASIKA BIHARI MOHANTY VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
523	D-WP(C)/53828/2024	BISWESWAR MOHANTY VS STATE OF ODISHA	VIVEKANANDA JENA VS	// 0 //	
524	D-WP(C)/53831/2024	PADMASHREE PATRA VS STATE OF ORISSA	AJIT KUMAR MOHANTY VS	// 0 //	
525	D-WP(C)/53833/2024	HRUDANANDA BISWAL VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	// 0 //	
526	D-WP(C)/53835/2024	SURJYA AMANG VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
527	D-WP(C)/53837/2024	PANCHAMI PINGUA VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
528	D-WP(C)/53838/2024	NAGURI SOE VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
529	D-WP(C)/53839/2024	SHIBA GAGARAI VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
530	D-WP(C)/53843/2024	CHAMPA GAGARAI VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
531	D-WP(C)/53844/2024	NANIKA BADARA VS THE COLLECTOR MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
532	D-WP(C)/53846/2024	KAIRI BANKIRA VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
533	D-WP(C)/53847/2024	LANDU GAGARAI	ARIJEET MISHRA	//	

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		VS	VS	0	
534	D-WP(C)/53849/2024	THE COLLECTOR, MAYURBHANJ LIPI KANDAYAN	ARIJEET MISHRA	//	
		VS	VS	0	
535	D-WP(C)/53850/2024	THE COLLECTOR, MAYURBHANJ SUTURA HO	ARIJEET MISHRA	//	
		VS	VS	0	
536	D-WP(C)/53852/2024	THE COLLECTOR, MAYURBHANJ JEMA BADRA	ARIJEET MISHRA	//	
		VS	VS	0	
537	D-WP(C)/53853/2024	THE COLLECTOR, MAYURBHANJ RADHIKA LOHAR	ARIJEET MISHRA	//	
		VS	VS	0	
538	D-WP(C)/53856/2024	THE COLLECTOR, MAYURBHANJ JOGENDRA SOY	ARIJEET MISHRA	//	
		VS	VS	0	
539	D-WP(C)/53857/2024	THE COLLECTOR, MAYURBHANJ CHANDU BADRA	ARIJEET MISHRA	//	
		VS	VS	0	
540	D-WP(C)/53858/2024	THE COLLECTOR, MAYURBHANJ LUDUNI BEHERA	ARIJEET MISHRA	//	
		VS	VS	0	
541	D-WP(C)/53859/2024	THE COLLECTOR, MAYURBHANJ SUMITRA BADARA	ARIJEET MISHRA	//	
		VS	VS	0	
542	D-WP(C)/53860/2024	THE COLLECTOR, MAYURBHANJ MANJU BANKIRA	ARIJEET MISHRA	//	
		VS	VS	0	
543	D-WP(C)/53861/2024	THE COLLECTOR, MAYURBHANJ HIRA TUDU	ARIJEET MISHRA	//	
		VS	VS	0	
544	D-WP(C)/53862/2024	THE COLLECTOR, MAYURBHANJ RANDAI SOY	ARIJEET MISHRA	//	
		VS	VS	0	

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545	D-WP(C)/53863/2024	THE COLLECTOR, MAYURBHANJ ASHOK KUMAR BEHERA VS STATE OF ODISHA	MANAS PATI VS	// // 0 //	AOR20220001535C202400171
546	D-WP(C)/53864/2024	GANGI GADASARA VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
547	D-WP(C)/53865/2024	CHAMPA HANAHAGA VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
548	D-WP(C)/53866/2024	PURNAMI PURTTI VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
549	D-WP(C)/53868/2024	MANDUNI SOY VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
550	D-WP(C)/53869/2024	LANDU CHAMPIA VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
551	D-WP(C)/53871/2024	KUNI SOY VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
552	D-WP(C)/53872/2024	DHIRENDRA HEENDIA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
553	D-WP(C)/53873/2024	SINGHRAI KHUNTIA VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
554	D-WP(C)/53875/2024	JURIA HEMBRAM VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
555	D-WP(C)/53876/2024	PASCHIMA ODISHA BIDYUT AMALA SANGHA, SAMBALPUR VS STATE OF ODISHA	MANJUKUMAR PATI VS	// 0 //	

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556	D-WP(C)/53877/2024	MAKI DANGIL VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
557	D-WP(C)/53879/2024	GEETARANI PATNAIK VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //	
558	D-WP(C)/53880/2024	SUSHANTA GAJENDRA SINGH VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
559	D-WP(C)/53881/2024	PRAKASH KUMAR PRADHAN VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //	AOR20220002374C202400035
560	D-WP(C)/53882/2024	LAXMIDHAR PADHI VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //	
561	D-WP(C)/53885/2024	GITANJALI BEHERA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
562	D-WP(C)/53886/2024	PRASANNA KUMAR PATTNAIK VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //	
563	D-WP(C)/53887/2024	SANJAY SAHOO VS STEEL AUTHORITY OF INDIA LTD, SUNDERGARH	BIYOTKESH MOHANTY VS	// 0 //	
564	D-WP(C)/53888/2024	BIJAY KUMAR SASMAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
565	D-WP(C)/53889/2024	RAJ KISHORE SAMAL VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //	
566	D-WP(C)/53890/2024	NIRANJAN MAHARANA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //	
567	D-WP(C)/53891/2024	PRASANTA KUMAR ROUT	SOUBHAGYA SUNDAR DAS	//	

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		VS	VS	0	
568	D-WP(C)/53892/2024	GRIP CORPORATION OF ODISHA LIMITED, BBSR RAMESH CHANDRA PRADHAN	KOUSIK ANANDA GURU	//	
		VS	VS	0	
569	D-WP(C)/53893/2024	STATE OF ODISHA SAROJ BANCHHOR	BAIDHAR SAHOO	//	
		VS	VS	0	
570	D-WP(C)/53894/2024	REGISTRAR CO-OPERATIVE SOCITIES, ODISHA, BBSR SUSIL KUMAR CHAND	RAMESH AGARWAL	//	
		VS	VS	0	
571	D-WP(C)/53895/2024	JYOTIRMAYEE GAAN CHANDRABHAN SINGH	BAIDHAR SAHOO	//	
		VS	VS	0	
572	D-WP(C)/53896/2024	REGISTRAR, COOPERATIVE SOCIETIES, ODISHA, BBSR NARGIS JAHAN	MOHAMMED RIAZ	//	
		VS	VS	0	
573	D-WP(C)/53897/2024	COLLECTOR, BHADRAK BISWAMBHAR SAHU	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
574	D-WP(C)/53898/2024	STATE OF ODISHA INA MOHANTY	ANKITA MUKHERJI	//	
		VS	VS	0	
575	D-WP(C)/53899/2024	STATE OF ODISHA THE SECRETARY S.B.I. STAFF ASSOCIATION COOPERATIVE SOCIETY BHUDAN	ANKITA MUKHERJI	//	
		VS	VS	0	
576	D-WP(C)/53900/2024	HARI SHANKAR PATNAIK RABINDRA KUMAR BEHERA	AMLAN MISHRA	//	
		VS	VS	0	
577	D-WP(C)/53901/2024	STATE OF ODISHA RANADHIR NAYAK	ACHYUTANANDA PATTANAIAK	//	
		VS	VS	0	
578	D-WP(C)/53902/2024	CHIEF MANAGER AND A.O. UCO BANK, BALASORE LOCHAN BARIK	BASUDEV BARIK	//	
		VS	VS	0	

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579	D-WP(C)/53903/2024	STATE OF ODISHA GOVERNING BODY OF ANANTA NARAYAN HIGHER SECONDARY SCHOOL VS PRADEEP KUMAR PANIGRAHI	SRINIVAS MOHAN LANGANJAM VS	// // ()	
580	D-WP(C)/53904/2024	SRIDHAR BHATRA VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// // ()	
581	D-WP(C)/53905/2024	SACHIDANAND KUMAR VS UNION OF INDIA	AMIT PRASAD BOSE VS	// // ()	
582	D-WP(C)/53906/2024	MAHESWAR MISHRA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// // ()	
583	D-ABLAPL/38684/2024	DHRUBA CHARAN PANDA VS STATE OF ODISHA	BHARAT JALLI VS	INFOCITY PS /565 /2024 // ()	AOD20240000581C202400051
584	D-ABLAPL/38686/2024	SAMIR @ SAMEER PATEL VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH SADAR /181 /2024 // ()	AOR20220000263C202400063
585	D-ABLAPL/38689/2024	RAMAKANTA BEHERA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// // ()	AOR20220002787C202400158
586	D-ABLAPL/38690/2024	MALAYA SWAIN VS STATE OF ODISHA	ABIT SAHU VS	ERASAMA /246 /2024 // ()	AOR20220002374C202400031
587	D-ABLAPL/38691/2024	SURENDRA SWARNAKAR VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /408 /2024 // ()	AOR20220000263C202400062
588	D-ABLAPL/38692/2024	SHANKAR BAHADUR@SANKAR BAHADUR VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SUNABEDA /208 /2024 // ()	AOR20220001558C202400217
589	D-ABLAPL/38694/2024 ABLAPL/14886/2024	MINAJ@MINAJ QUADRI KHAN VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	SORO /1050 /2024 // ()	AOR20220001797C202400011

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590	D-ABLAPL/38695/2024	LAXMIDHAR OJHA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	CHOUDWAR /645 /2024 () //	
591	D-ABLAPL/38696/2024	SATYANARAYAN PANDA VS STATE OF ODISHA	SARADA PRASAD DASH VS	BARIPADA TOWN /784 /2024 () //	
592	D-ABLAPL/38697/2024	KANDHEI BEHERA @ JHUNIRANI BEHERA VS STATE OF ODISHA	SOMANATH SATAPATHY VS	MADHUPATNA /318 /2024 () //	
593	D-ABLAPL/38698/2024 ABLAPL/14866/2024	RANI HATI VS STATE OF ODISHA(VIG.)	SIDHARTHA MISHRA VS	ROURKELA VIGILANCE /16 /2024 () //	
594	D-ABLAPL/38704/2024	PRADIP BHOI VS STATE OF ODISHA	SARADA PRASAD DASH VS	RAMACHANDI /91 /2024 () //	
595	D-ABLAPL/38705/2024	NARAYAN SAHU VS STATE OF ODISHA	LAXMAN PRADHAN VS	POLASARA PS /694 /2024 () //	
596	D-ABLAPL/38707/2024	SONALI PRADHAN VS STATE OF ODISHA	MOHENDRA DALAI VS	BENTKAR (42 MOUZA) UPD CUTTACK /325 /2024 () //	
597	D-ABLAPL/38712/2024	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
598	D-ABLAPL/38714/2024	AMRITA PANIGRAHI @ BINDHANI @ KUNI VS STATE OF ODISHA	KULDEEP MOHANTY VS	KAPTIPADA /311 /2024 () //	AOD20240000012C202400014
599	D-ABLAPL/38717/2024 ABLAPL/14885/2024	JAINUL KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /299 /2024 () //	
600	D-ABLAPL/38722/2024	DEBENDRA BEJ VS STATE OF ODISHA	ANITA SAHOO VS	Bamapada (Industrial Area) /227 /2024 () //	
601	D-ABLAPL/38725/2024	PRAMOD KARADA @ PRAMDO KARADA	BIBHU PRASAD TRIPATHY	R.UDAYAGIRI /164 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
602	D-ABLAPL/38726/2024	TAPAS KUMAR MISHRA	MIHIR KANTA RATH	CUTTACK VIGILANCE /35 /2024	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
603	D-ABLAPL/38727/2024	PRAMILA KARAN	UMESH KUMAR LENKA	BARAMBA /273 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
604	D-ABLAPL/38729/2024	DIPAK KUMAR MOHARANA	SARADA PRASAD DASH	KAKATAPUR /230 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
605	D-ABLAPL/38730/2024	SUKANTA KUMAR SAHU	PRATAP CHANDRA MISHRA	BEGUNIA P.S. /75 /1998	
		VS	VS	()	
		STATE OF ODISHA		//	
606	D-ABLAPL/38732/2024	DHIRA KARAN	UMESH KUMAR LENKA	BARAMBA /273 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
607	D-ABLAPL/38733/2024	DEEPAK RANJAN SATAPATHY @ DIPAK SATAPATHY	SACHIDANANDA PADHEE	JAJPUR TOWN /501 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
608	D-ABLAPL/38735/2024	DEBASISH DASH	JAGAJIBAN PRADHAN	NABARANGAPUR TOWN /467 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
609	D-ABLAPL/38736/2024	RAJA PRADHAN @ RAJA PADHAN	JULU KHANSAMA	SAMBALPUR SADAR /348 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
610	D-ABLAPL/38737/2024	KANHEI PADHAN	BASANTA KUMAR DAS	SAINTALA /516 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
611	D-ABLAPL/38738/2024	GULU@CHITTA RANJAN DAS	ASUTOSH TRIPATHY	HINDOL /311 /2024	AOR20220001648C202400095
		VS	VS	()	
		STATE OF ODISHA		//	
612	D-ABLAPL/38739/2024	DEBASISH NAIK @ ASHIS NAIK	JNYANANANDA PANDA	BHAWANIPATNA TOWN /296 /2024	
	ABLAPL/14879/2024	VS	VS	()	

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613	D-ABLAPL/38742/2024	STATE OF ODISHA BIKASH MOHANTY VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /144 /2024 ()	
614	D-ABLAPL/38743/2024	STATE OF ODISHA DARABA SAHU VS	ASUTOSH TRIPATHY VS	// ANGUL SADAR PS /748 /2024 ()	AOR20220001648C202400096
615	D-ABLAPL/38746/2024	STATE OF ODISHA SUJIT PRADHAN VS	JUGALA KISHORE PANDA VS	// MANAMUNDA /163 /2020 ()	
616	D-ABLAPL/38752/2024	STATE OF ODISHA SUBHASMITA PARIJA VS	BISWARANJAN DALAI VS	// JAGATSINGPUR /1237 /2024 ()	
617	D-ABLAPL/38758/2024	STATE OF ODISHA RAHAS PATRA VS	PANCHANAN PANIGRAHI VS	// MAHABIROD /182 /2024 ()	AOD20240000001C202400395
618	D-ABLAPL/38759/2024	STATE OF ODISHA RAHAS PATRA VS	PANCHANAN PANIGRAHI VS	// PARJANG /481 /2024 ()	AOD20240000001C202400394
619	D-ABLAPL/38760/2024	STATE OF ODISHA GANIA@GANESWAR PRADHAN VS	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /255 /2023 ()	AOD20240000001C202400393
620	D-ABLAPL/38761/2024	STATE OF ODISHA SUBRAT SAHOO @ SUBRATA KUMAR SAHOO VS	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /255 /2023 ()	AOD20240000001C202400392
621	D-ABLAPL/38765/2024	STATE OF ODISHA KRUSHNA CHANDRA LIMA @ KRUSHNA CHANDRASUNIL KUMAR PANDA VS	SUNIL KUMAR PANDA VS	// PARLAKHEMUNDI /386 /2024 ()	
622	D-ABLAPL/38770/2024	STATE OF ODISHA DURGA PRASAD DALAI VS	SUSHANTA KUMAR JOSHI VS	// / /0 ()	
623	D-ABLAPL/38771/2024	STATE OF ODISHA CHITTARANJAN ROUT VS	KUMAR PRAJWAL VS	// BADACHANA /199 /2021 ()	
		STATE OF ODISHA		//	

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624	D-ABLAPL/38772/2024	MUNNA @ SK. MUNNA VS STATE OF ODISHA	MD. GOLAM MADANI VS	PURUNABAZAR /351 /2024 () //	
625	D-ABLAPL/38776/2024	MANJULATA PATNAIK VS STATE OF ODISHA	HARAPRASAD PANDA VS	//0 () //	
626	D-ABLAPL/38780/2024	GANESH SAHOO @ GANESWAR SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 () //	
627	D-ABLAPL/38781/2024	GOLEKHA ROUT@GUL VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	BANSADA /383 /2024 () //	AOR20220001615C202400007
628	D-ABLAPL/38790/2024	SK MOJAFFAR VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	TIHIDI /496 /2024 () //	AOR20220001615C202400008
629	D-ABLAPL/38793/2024	RAKESH KUMAR GIRI VS STATE OF ODISHA	NISHIKANTA MISHRA VS	//0 () //	
630	D-ABLAPL/38794/2024	RAMA CHANDRA MAITY VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	BANSADA /388 /2024 () //	AOR20220001615C202400009
631	D-ABLAPL/38801/2024	RAKESH KUMAR SINGH VS STATE OF ODISHA	DEO KUMAR AJMERIA VS	MAHILA PS SAMBALPUR /31 /2024 () //	AOR20230000140C202400005
632	D-ABLAPL/38803/2024	NANDINI PATRA VS STATE OF ODISHA	SARADA PRASAD DASH VS	ASTARANGA /221 /2024 () //	
633	D-ABLAPL/38805/2024	DEBARAJ HANS VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PAIKMAL /318 /2024 () //	
634	D-ABLAPL/38806/2024	RAMAHARI PUJARI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MAHILA P.S.(BBSR) /193 /2024 () //	
635	D-ABLAPL/38807/2024	ADITYA PUJARI	BIJAYA KUMAR RAGADA	MAHILA P.S.(BBSR) /193 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
636	D-ABLAPL/38810/2024	MOHAMMAD NASRULLA@PAPUN@NASRULLA KHAN@BESWAR SAHOO	SARBESWAR SAHOO	TIGIRIA /299 /2024	AOD20220004505C202400088
		VS	VS	()	
		STATE OF ODISHA		//	
637	D-ABLAPL/38814/2024	RAJ KISHORE OJHA	AMULYA RATNA PANDA	ALAKUNDA /153 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
638	D-ABLAPL/38818/2024	MD EHSAN @TUNA @ MD AHESAN	SARBESWAR SAHOO	TIGIRIA /299 /2024	AOD20220004505C202400089
		VS	VS	()	
		STATE OF ODISHA		//	
639	D-ABLAPL/38827/2024	RANJAN MEHER	UMA SHANKAR PATEL	SUNDARGARH TOWN /98 /2024	AOR20220000263C202400064
		VS	VS	()	
		STATE OF ODISHA		//	
640	D-ABLAPL/38828/2024	MADAN MOHAN ROUSTRAY	SATRUGHNA DASH (A)	BHAWANIPATNA TOWN /170 /2016	AOR20220001212C202400012
		VS	VS	()	
		STATE OF ODISHA		//	
641	D-ABLAPL/38829/2024	BHALU BARAL @ SANTOSH BARAL	JAYADEBA BEHERA	CHANDAPUR /221 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
642	D-ABLAPL/38832/2024	RANGADHAR BEHERA	SUSIL KUMAR PATTNAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
643	D-ABLAPL/38833/2024	MADAN MOHAN ROUSTRAY	SATRUGHNA DASH (A)	BHAWANIPATNA SADAR /69 /2016	AOR20220001212C202400013
		VS	VS	()	
		STATE OF ODISHA		//	
644	D-ABLAPL/38839/2024	SATYANARAYAN PATRA @ SHIVA	AMARESH DAS	BADAGODA P.S. /757 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
645	D-ABLAPL/38841/2024	GOPABANDHU NAYAK	JYOTIRMAYA SAHOO	NIRAKARPUR /325 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
646	D-ABLAPL/38842/2024	GALU @ GOLU SAHU	DHIRENDRA KUMAR MOHAPATRA	SUNDARGARH TOWN /314 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
647	D-ABLAPL/38845/2024	STATE OF ODISHA KUNU DANTA VS UNION OF INDIA (NCB)	AMITAV TRIPATHY VS	// NCB BHUBANESWAR /6 /2024 ()	
648	D-ABLAPL/38846/2024	PAPUN PRADHAN VS UNION OF INDIA (NCB)	AMITAV TRIPATHY VS	// NCB BHUBANESWAR /6 /2024 ()	
649	D-ABLAPL/38850/2024	CHAKA @ CHAKAMAN BANCHHOR VS STATE OF ODISHA	JAYADEBA BEHERA VS	BELPARA /101 /2021 () //	
650	D-ABLAPL/38851/2024	INDIA MANDAL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	PURIGHAT /160 /2016 () //	
651	D-ABLAPL/38854/2024	BISWANATH SAHOO VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	NARASINGHPUR /179 /2024 () //	
652	D-ABLAPL/38855/2024	PRABHAT BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /882 /2024 () //	
653	D-ABLAPL/38857/2024	NABINA CHANDRA DAS VS STATE OF ODISHA	PRAHALLAD MAHALI VS	PATTAMUNDAI RURAL PS /496 /2024 () //	AOR20220001929C202400016
654	D-ABLAPL/38858/2024	SK. KALU @ SK. SAPAJUDHIN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	SINGLA /187 /2024 () //	
655	D-ABLAPL/38859/2024	DEEPAK KUMAR BEHERA VS STATE OF ODISHA	BHABANI PRASAD SAMAL VS	//0 () //	
656	D-ABLAPL/38860/2024	SUBASH CHANDRA SENAPATI @ SUBASH SENAPATI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GHASIPURA /423 /2024 () //	
657	D-ABLAPL/38861/2024	TAPAN NAYAK VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /1028 /2024 () //	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
658	D-ABLAPL/38862/2024	PARTHA GOUDA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /870 /2024 () //	
659	D-ABLAPL/38863/2024	PAPU @ PRAFULLA KUMAR SUBUDHI @ SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLAGARH P.S. /20 /2013 () //	
660	D-ABLAPL/38864/2024	BIKASH CHANDRA SAHU VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	KHAPRAKHOL /59 /2023 () //	
661	D-ABLAPL/38867/2024	BIKASH CHANDRA SAHU VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	DEOGARH /243 /2023 () //	
662	D-ABLAPL/38872/2024	MUKESH KUMAR VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	JHARSUGUDA SADAR /558 /2024 () //	AOR20220001727C202400027
663	D-ABLAPL/38877/2024	SWETAPADMA ACHARYA VS STATE OF ODISHA	ABINASH ACHARYA VS	LAXMISAGAR P.S. /313 /2024 () //	
664	D-ABLAPL/38883/2024	SHANTI SWARUP MOHANTY VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	AINTHAPALI /289 /2017 () //	
665	D-ABLAPL/38886/2024	MANORANJAN SWAIN VS STATE OF ODISHA	KHAGESWAR BEHERA VS	ATHGARH /352 /2024 () //	
666	D-ABLAPL/38889/2024	AMIYA PRASAD NAYAK @ AMIYA PRASAD PRIYADARSHINI @ KRICHANDAN VS STATE OF ODISHA	SUSHANTA K VS	BADAMBADI /259 /2024 () //	
667	D-ABLAPL/38892/2024	BHARATI BISWAL @ MITA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	NALCO /155 /2023 () //	
668	D-ABLAPL/38894/2024	JHUNU KUMARI PUROHIT @ POROHIT @ PUROHITASANJIB KUMAR BHANJADEO VS STATE OF ODISHA	 VS	BADABAZAR /312 /2023 () //	
669	D-ABLAPL/38898/2024	RAKESH@SARBESWAR DAS	OM PRAKASH SARAN	DHENKANAL SADAR /800 /2024	AOR20220000371C202400125

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	//
670	D-ABLAPL/38901/2024	STATE OF ODISHA BRAHMANANDA NAIK	SOUMYA RANJAN DAS	BARAMBA /65 /2023	
		VS	VS	()	//
671	D-ABLAPL/38907/2024	STATE OF ODISHA RASMITA NAYAK	AMLAN SHAKTI PAUL	TIHIDI /319 /2019	
		VS	VS	()	//
672	D-ABLAPL/38909/2024	STATE OF ODISHA SUMIT KUMAR RAM	AMLAN SHAKTI PAUL	KHURDA P.S. /526 /2015	
		VS	VS	()	//
673	D-ABLAPL/38912/2024	STATE OF ODISHA JYOTIRMAYA PRADHAN @ JYOTI RANJAN PRADHAN	SURAJ MOHANTY	TUSRA /350 /2024	
		VS	VS	()	//
674	D-ABLAPL/38913/2024	STATE OF ODISHA SOURABHA KAR @ JYOTI	BIJAYA KUMAR RAGADA	JAJPUR TOWN /498 /2024	
		VS	VS	()	//
		STATE OF ODISHA			

# ORISSA HIGH COURT

MISC CASES FILED on :23/12/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-MA/483/2002 MA/483/2002	A.TRINATH RAO MP	M/S. D.N.MOHAPATRA	9/2024
2	D-GUAP/53557/2024 GUAP/ /	SIDDHARTHA SWAIN MP	SAMARENDRA MOHANTY	31/2024
3	D-GUAP/53557/2024 GUAP/ /	SIDDHARTHA SWAIN MP	SAMARENDRA MOHANTY	32/2024
4	D-TRPCRL/19601/2024 TRPCRL/56/2024	RADHESYAM PANDA MP		106/2024
5	D-TRPCRL/38688/2024 TRPCRL/ /	SHEETAL SAHOO MP	SWARUP KUMAR PATNAIK	107/2024
6	D-TRPCRL/38257/2024 TRPCRL/117/2024	ANIRUDHA PATRA MP	BISWARANJAN DALAI	108/2024
7	D-OTAPL/53762/2024 OTAPL/ /	COMMNR. OF CENTRAL GST AND CENTRAL EXCISE MP	PRABHJEET MOHAPATRA	139/2024
8	D-OTAPL/53773/2024 OTAPL/ /	COMMNR. OF CGST AND CENTRAL EXCISE MP	PRABHJEET MOHAPATRA(SR.S.C.)	140/2024
9	D-CRLMP/38740/2024 CRLMP/ /	CHINMAYA OJHA MP	NETRANANDA BISWAL	284/2024
10	D-CRLMP/38745/2024 CRLMP/ /	NARAYAN PADHY MP	ASHOK KUMAR MOHANTY	285/2024
11	D-CRLMP/38905/2024 CRLMP/ /	DILLIP BHOI @ DILLIP KUMAR BHOI MP	RAMESH CHANDRA SWAIN	286/2024
12	D-JCRLA/167/2023 JCRLA/167/2023	DANARA MUNDA MP	LALITENDU BHUYAN	298/2024
13	D-JCRLA/8/2014 JCRLA/8/2014	SUSANTA @ SUSIL MP	M/S RITA SINGH(AMICUS CURIAE)	299/2024
14	D-JCRLA/77/2022 JCRLA/77/2022	SUKDEV HARIJAN MP	MR. B.C. GHADEI (AMICUS CURIAE)	300/2024
15	D-LAA/49923/2024 LAA/ /	PRAKASH KUMAR PUROHIT MP	TUSAR KANTA MAHANTA	456/2024
16	D-RVWPET/33659/2024 RVWPET/186/2024	M/S.BRIDGE AND ROOF CO. (INDIA) LTD. MP	JYOTIRMAYA PRASAD BEHERA	482/2024
17	D-RVWPET/53743/2024 RVWPET/ /	ODISHA LIFT IRRIGATION CORPORATION MP	ASHOK KUMAR PANIGRAHI	483/2024
18	D-RVWPET/53874/2024 RVWPET/ /	DILESWAR NAIK MP	SAROJ RANJAN SUBUDHI	484/2024
19	D-CONTC/53692/2024 CONTC/ /	SHILADITYA BIKASH SRICHANDAN SINGH MP	NITISH KUMAR MISHRA	497/2024
20	D-CONTC/53794/2024 CONTC/ /	SATYA PUTEL MP	ADV.	498/2024
21	D-CONTC/53802/2024 CONTC/ /	NARAYAN RANA MP	ADV.	499/2024
22	D-CONTC/53810/2024 CONTC/ /	PADU CHALLAN MP	ADV.	500/2024
23	D-CONTC/53811/2024 CONTC/ /	TARUNA TANDI MP	ADV.	501/2024
24	D-CONTC/53814/2024 CONTC/ /	BARUN TANDI MP	ADV.	502/2024
25	D-CONTC/53819/2024 CONTC/ /	JASODA BEWA MP	ADV.	503/2024
26	D-CONTC/25185/2024	ANJALI PRABHA PANDA	M/S.LAXMIKANTA MOHANTY, R.DAS, S.DAS	

	CONTC/4688/2024	MP		504/2024
27	D-RPFAM/53583/2024 RPFAM/ /	JITENDRA SAHU MP	HARIPAD MOHANTY	573/2024
28	D-RPFAM/53583/2024 RPFAM/ /	JITENDRA SAHU MP	HARIPAD MOHANTY	574/2024
29	D-RPFAM/53804/2024 RPFAM/ /	SUSANTA KUMAR DAS MP	BYOMAKESH TRIPATHY	575/2024
30	D-RPFAM/53842/2024 RPFAM/ /	JAGAMOHAN MOHAPATRA MP	AMLAN SHAKTI PAUL	576/2024
31	D-MATA/53563/2024 MATA/ /	SIRLA PRAKASHAM @ S. PRAKASAM MP	BIKRAM PRATAP DAS	592/2024
32	D-MATA/53827/2024 MATA/ /	MANORAMA SAHOO MP	PRIYA RANJAN MISHRA	593/2024
33	D-CMAPL/50112/2024 CMAPL/ /	SUDHANSHU SEKHAR CHOUDHURY MP	BIKRAM CHANDRA GHADEI	648/2024
34	D-CMAPL/6/2011 CMAPL/6/2011	BALMUKUNDA BHOI MP	M/S P.K.MOHANTY	649/2024
35	D-CMAPL/6/2011 CMAPL/6/2011	BALMUKUNDA BHOI MP	M/S P.K.MOHANTY	650/2024
36	D-CMAPL/53693/2024 CMAPL/ /	RADHA SHYAM RATH MP	HARMOHAN DHAL	651/2024
37	D-CMAPL/48934/2024 CMAPL/409/2024	GOBINDA CHANDRA NAYAK MP	HIMANSHU SEKHAR PANDA	652/2024
38	D-CMAPL/53855/2024 CMAPL/ /	SAROJINI NAIK MP	SIVA SANKAR CHAINI	653/2024
39	D-FAO/404/2023 FAO/404/2023	GOVERNING BODY OF BALIKUDA WOMENS DEGREE COLLEGE, JAGATSINGHPUR MP		1064/2024
40	D-SA/148/1998 SA/148/1998	CHAKRADHAR MP	M/S.S.K.MOHANTY	1154/2024
41	D-SA/148/1998 SA/148/1998	CHAKRADHAR MP	M/S.S.K.MOHANTY	1155/2024
42	D-SA/148/1998 SA/148/1998	CHAKRADHAR MP	M/S.S.K.MOHANTY	1156/2024
43	D-CRLREV/38703/2024 CRLREV/ /	KALPIT SAXENA MP	PRASANTA KUMAR TRIPATHY	1195/2024
44	D-CRLREV/257/2022 CRLREV/257/2022	TAPAS KUMAR SARANGI MP	UMA CHARAN MISHRA	1196/2024
45	D-CRLREV/38773/2024 CRLREV/ /	PRACHI SOURAV DAS MP	SUJATA JENA	1197/2024
46	D-CRLREV/38773/2024 CRLREV/ /	PRACHI SOURAV DAS MP	SUJATA JENA	1198/2024
47	D-CRLREV/38830/2024 CRLREV/ /	MD.HAMIDULLAH @ HAMID MP	DHIRENDRA KUMAR MOHAPATRA	1199/2024
48	D-RSA/286/2004 RSA/286/2004	BHAGABAN PANDA MP	M/S.MAHESWAR MOHANTY	1497/2024
49	D-RSA/53647/2024 RSA/ /	SUBASH CHANDRA SAMAL MP	SIDHARTHA MISHRA	1498/2024
50	D-RSA/53647/2024 RSA/ /	SUBASH CHANDRA SAMAL MP	SIDHARTHA MISHRA	1499/2024
51	D-RSA/53647/2024 RSA/ /	SUBASH CHANDRA SAMAL MP	SIDHARTHA MISHRA	1500/2024
52	D-RSA/126/2011 RSA/126/2011	BETIKHAI ROUT MP	MAHESWAR MOHANTY	1501/2024
53	D-RSA/126/2011 RSA/126/2011	BETIKHAI ROUT MP	M/S.MAHESWAR MOHANTY N.BEHERA	1502/2024
54	D-RSA/53668/2024 RSA/ /	BIJAY LAXMI PRUSTY MP	MAHESWAR MOHANTY	1503/2024
55	D-RSA/53668/2024 RSA/ /	BIJAY LAXMI PRUSTY MP	MAHESWAR MOHANTY	1504/2024
56	D-RSA/53678/2024 RSA/ /	SAIBANI BARIHA MP	SUSHANTA KUMAR JOSHI	1505/2024
57	D-RSA/531/2023 RSA/531/2023	SANTOSH KUMAR BEHERA MP	ASHOK KUMAR SARANGI	1506/2024

58	D-RSA/53701/2024 RSA/ /	PODALA JUDHISTIRA@P. JUDHISTIRA MP	SANJAY KUMAR PRADHAN	1507/2024
59	D-RSA/53701/2024 RSA/ /	PODALA JUDHISTIRA@P. JUDHISTIRA MP	SANJAY KUMAR PRADHAN	1508/2024
60	D-RSA/53530/2024 RSA/ /	STATE OF ODISHA MP	GAUTAM TRIPATHY,A.G.A	1509/2024
61	D-RSA/53530/2024 RSA/ /	STATE OF ODISHA MP	GAUTAM TRIPATHY,A.G.A	1510/2024
62	D-RSA/53530/2024 RSA/ /	STATE OF ODISHA MP	GAUTAM TRIPATHY,A.G.A	1511/2024
63	D-RSA/231/2010 RSA/231/2010	DILLIP KU.SWAIN MP	M/S.S.P.MISRA	1512/2024
64	D-RSA/231/2010 RSA/231/2010	DILLIP KU.SWAIN MP	M/S.S.P.MISRA	1513/2024
65	D-RSA/231/2010 RSA/231/2010	DILLIP KU.SWAIN MP	M/S.S.P.MISRA	1514/2024
66	D-RSA/231/2010 RSA/231/2010	DILLIP KU.SWAIN MP	M/S.S.P.MISRA	1515/2024
67	D-RSA/231/2010 RSA/231/2010	DILLIP KU.SWAIN MP	M/S.S.P.MISRA	1516/2024
68	D-RSA/231/2010 RSA/231/2010	DILLIP KU.SWAIN MP	M/S.S.P.MISRA	1517/2024
69	D-RSA/53789/2024 RSA/ /	BHOLANATH PADHAN MP	SOUMYA MISHRA	1518/2024
70	D-RSA/53797/2024 RSA/ /	PRAKASH PUJHARI@PRAKASH KUMAR P MP	RUBINDRA KUMAR SAHOO	1519/2024
71	D-RSA/48772/2024 RSA/ /	BASUDEV SAHU MP	UMESH CHANDRA MOHANTY	1520/2024
72	D-RSA/48772/2024 RSA/ /	BASUDEV SAHU MP	UMESH CHANDRA MOHANTY	1521/2024
73	D-RSA/53883/2024 RSA/ /	BHAGIRATHI KHUNTIA MP	BIBEKANANDA BHUYAN	1522/2024
74	D-CMP/53551/2024 CMP/1486/2024	PRADEEP KUMAR MOHANTY MP	ARIJEET MISHRA	1551/2024
75	D-CMP/53579/2024 CMP/ /	HARSAMANI@HARSHAMANI PANDA MP	SIVA SANKAR CHAINI	1552/2024
76	D-CMP/53589/2024 CMP/ /	SIDHESWAR BISWAL MP	RUDRA NARAYAN PARIJA	1553/2024
77	D-CMP/53593/2024 CMP/ /	BARSHA RANI MOHAPATRA MP	SUBHAM SHARMA	1554/2024
78	D-CMP/53593/2024 CMP/ /	BARSHA RANI MOHAPATRA MP	SUBHAM SHARMA	1555/2024
79	D-CMP/53667/2024 CMP/ /	LAXMIMANI BHAKTA MP	MAHESWAR MOHANTY	1556/2024
80	D-CMP/53680/2024 CMP/ /	SURENDRA KUMAR SAHOO @ SURENDRA MP	SANJODA MISHRA	1557/2024
81	D-CMP/53738/2024 CMP/ /	SAROJINI DASH MP	DAYANANDA MOHAPATRA	1558/2024
82	D-CMP/47752/2024 CMP/1300/2024	PARESH NATH MOHANTY MP	PRABHAT KUMAR PRAHARAJ	1559/2024
83	D-CMP/53750/2024 CMP/ /	CHABI MAJHI MP	PRAJNA SARITA MOHANTY	1560/2024
84	D-CMP/53808/2024 CMP/ /	RAGHUNATH BARIK MP	MAHESWAR MOHANTY	1561/2024
85	D-CMP/47752/2024 CMP/1300/2024	PARESH NATH MOHANTY MP		1562/2024
86	D-CMP/53870/2024 CMP/ /	ASUTOSH MOHAPATRA MP	BIBEKANANDA BHUYAN	1563/2024
87	D-BLAPL/36659/2024 BLAPL/12312/2024	MANOJ KUMAR SINGH MP		1673/2024
88	D-BLAPL/18545/2024 BLAPL/6355/2024	PRAFULLA CHANDRA BEHERA MP	PITAMBAR JENA	1674/2024
89	D-BLAPL/33780/2024	AAMIR KHAN	DEVASHIS PANDA	

	BLAPL/11344/2024	MP		1675/2024
90	D-BLAPL/10992/2024	PRAMOD KUMAR TANDI @ TUNA	PABITRA KUMAR PAIK	
	BLAPL/3544/2024	MP		1676/2024
91	D-BLAPL/26810/2024	SIDESWAR SAHOO	T.DHIREN KUMAR DORA	
	BLAPL/9397/2024	MP		1677/2024
92	D-BLAPL/32336/2024	BIKI @BHASKAR AGRAWAL	DIBYA PRAKASH MISHRA	
	BLAPL/10884/2024	MP		1678/2024
93	D-BLAPL/24099/2024	ANANDA MAITY		
	BLAPL/8221/2024	MP		1679/2024
94	D-BLAPL/28720/2024	ROHIT KUMAR MOHANTA	SATYA RANJAN MULIA, M/S NIRUPAMA MOHANTY, R.R.RAY, N. AY	
	BLAPL/9698/2024	MP		1680/2024
95	D-BLAPL/29486/2024	KODANDA SAHU @KUNAL SAHU	SUKANTA KUMAR DALAI	
	BLAPL/10094/2024	MP		1681/2024
96	D-BLAPL/30964/2024	NAVEEN PORIWAR	SURJYA NARAYAN SAHU	
	BLAPL/10483/2024	MP		1682/2024
97	D-BLAPL/26453/2024	RATNAKAR BEHERA		
	BLAPL/9158/2024	MP		1683/2024
98	D-ABLAPL/35633/2024	SUSANTA KUMAR MUNI		
	ABLAPL/13669/2024	MP		2952/2024
99	D-ABLAPL/36566/2024	DEBASHISH PANDA		
	ABLAPL/13959/2024	MP		2953/2024
100	D-ABLAPL/36617/2024	BAPI @ BIBHUTI BHUSAN BAGH		
	ABLAPL/13958/2024	MP		2954/2024
101	D-ABLAPL/33754/2024	MD. SABIRUDDIN KHAN @ JADUA KHAN		
	ABLAPL/12745/2024	MP		2955/2024
102	D-ABLAPL/36805/2024	SWARUP SANKAR DAS @ SWOROO SHANKAR DAS @ SWAROP DAS		
	ABLAPL/14070/2024	MP		2956/2024
103	D-ABLAPL/32381/2024	INDUREKHA OJHA		
	ABLAPL/12217/2024	MP		2957/2024
104	D-ABLAPL/5505/2018	FAKIRA SAHANI		
	ABLAPL/5505/2018	MP		2958/2024
105	D-ABLAPL/14677/2019	FAKIR SAHANI		
	ABLAPL/14677/2019	MP		2959/2024
106	D-ABLAPL/23532/2024	SANTILATA @ SANTI BEHERA		
	ABLAPL/8684/2024	MP		2960/2024
107	D-ABLAPL/27146/2024	BISWOJIT PARIDA @ CHANDU		
	ABLAPL/10473/2024	MP		2961/2024
108	D-ABLAPL/30299/2024	RAJU JENA		
	ABLAPL/11213/2024	MP		2962/2024
109	D-ABLAPL/3604/2020	NIRANJAN MANDAL	BISWA RANJAN DAS	
	ABLAPL/3604/2020	MP		2963/2024
110	D-ABLAPL/16342/2022	AMIT PALEI @ AMIT KUMAR PALEI	AMULYA RATNA PANDA	
	ABLAPL/16342/2022	MP		2964/2024
111	D-ABLAPL/35041/2024	BALARAM PRADHAN		
	ABLAPL/13319/2024	MP		2965/2024
112	D-ABLAPL/5276/2019	ASHOK KUMAR NAYAK	SATYAJIT DAS	
	ABLAPL/5276/2019	MP		2966/2024
113	D-ABLAPL/14556/2024	GOBINDA CHANDRA SWAIN	PRATAP KUMAR NAYAK	
	ABLAPL/5152/2024	MP		2967/2024
114	D-ABLAPL/30156/2024	LATA LENKA		
	ABLAPL/11320/2024	MP		2968/2024
115	D-ABLAPL/33955/2024	RASHMITA NAYAK		
	ABLAPL/12993/2024	MP		2969/2024
116	D-ABLAPL/17694/2019	NISHI KANTA BEHURIA		
	ABLAPL/17694/2019	MP		2970/2024
117	D-ABLAPL/29723/2024	PRABINA SAMANTRAY@NANDA SAMANTAN	NIRANJAN DAS	
	ABLAPL/11012/2024	MP		2971/2024
118	D-ABLAPL/33134/2024	PRAMOD KUMAR PATTANAIK @ BIDESHI PATTANAIK		
	ABLAPL/12714/2024	MP		2972/2024
119	D-ABLAPL/31863/2024	DIGANTA KUMAR BARIK @ DEBENDRA BARIK		
	ABLAPL/11865/2024	MP		2973/2024
120	D-ABLAPL/32902/2024	DIBAKAR MALLIK	DEEPAK KUMAR SAHOO	
	ABLAPL/12477/2024	MP		2974/2024

121	D-ABLAPL/32903/2024 ABLAPL/12479/2024	PAPUNI SAHOO MP	DEEPAK KUMAR SAHOO	2975/2024
122	D-MACA/53545/2024 MACA/ /	SHUSHANTA CHOUDHURY@SUSANTA CHANDRAN MP	PRADEEP KUMAR MISHRA	3049/2024
123	D-MACA/53552/2024 MACA/ /	RAIBARI SING MP	PRADEEP KUMAR MISHRA	3050/2024
124	D-MACA/53561/2024 MACA/ /	CHHABILA KUMAR SAHOO MP	PRADEEP KUMAR MISHRA	3051/2024
125	D-MACA/53564/2024 MACA/ /	PREMANANDA ROUT MP	PRADEEP KUMAR MISHRA	3052/2024
126	D-MACA/53565/2024 MACA/ /	SULOCHANA BHUJABAL MP	PRADEEP KUMAR MISHRA	3053/2024
127	D-MACA/53568/2024 MACA/ /	GOLAPI SAHU MP	PRADEEP KUMAR MISHRA	3054/2024
128	D-MACA/77/2016 MACA/77/2016	THE BRANCH MANAGER M/S.NEW INDIA ASSURANCE CO.LTD MP		3055/2024
129	D-MACA/53592/2024 MACA/ /	KAHNEI @ KANHEI KHATUA MP	ANANGA KUMAR OTTA	3056/2024
130	D-MACA/53592/2024 MACA/ /	KAHNEI @ KANHEI KHATUA MP	ANANGA KUMAR OTTA	3057/2024
131	D-MACA/18904/2024 MACA/420/2024	D.M.,ORIENTAL INSURANCE COMPANY LTD. MP	ABBAR KHAN	3058/2024
132	D-MACA/30634/2024 MACA/796/2024	DIVISIONAL MANAGER NEW INDIA ASSURANCE CO.LTD. MP	ABBAR KHAN	3059/2024
133	D-MACA/51594/2024 MACA/ /	ORIENTAL INSURANCE CO.LTD., BALANGIR MP	RRM JHIMBALA PATI	3060/2024
134	D-MACA/51599/2024 MACA/ /	ORIENTAL INSURANCE CO.LTD., BALANGIR MP	RRM JHIMBALA PATI	3061/2024
135	D-MACA/53725/2024 MACA/ /	D.M., UNITED INDIA INSURANCE CO.LTD. MP	SRINIVAS CHROY	3062/2024
136	D-MACA/53793/2024 MACA/ /	DEBAJANI KANUNGO MP	DILLIP KUMAR MOHAPATRA	3063/2024
137	D-MACA/50425/2024 MACA/ /	RAJENDRA NARAYAN BEJ MP	DEBASISH PATNAIK	3064/2024
138	D-MACA/52691/2024 MACA/ /	BIMALI BEJ MP	DEBASISH PATNAIK	3065/2024
139	D-MACA/50428/2024 MACA/ /	TRILOCHAN BHOI MP	DEBASISH PATNAIK	3066/2024
140	D-MACA/50428/2024 MACA/ /	TRILOCHAN BHOI MP	DEBASISH PATNAIK	3067/2024
141	D-MACA/50429/2024 MACA/ /	SUVENDU KUMAR SAHOO MP	DEBASISH PATNAIK	3068/2024
142	D-MACA/52691/2024 MACA/ /	BIMALI BEJ MP	DEBASISH PATNAIK	3069/2024
143	D-MACA/52691/2024 MACA/ /	BIMALI BEJ MP	DEBASISH PATNAIK	3070/2024
144	D-MACA/50425/2024 MACA/ /	RAJENDRA NARAYAN BEJ MP	DEBASISH PATNAIK	3071/2024
145	D-CRLA/16616/2024 CRLA/617/2024	BRUSABA DHANGDAMAJHI MP		3347/2024
146	D-CRLA/38693/2024 CRLA/ /	SANJEEB PAL@SANJIB PAL MP	RAJENDRA NARAYAN ROUT	3348/2024
147	D-CRLA/7059/2024 CRLA/225/2024	PRAFULLA CHANDRA PRADHAN MP	PRAKASH KUMAR MOHANTY	3349/2024
148	D-CRLA/38693/2024 CRLA/ /	SANJEEB PAL@SANJIB PAL MP	RAJENDRA NARAYAN ROUT	3350/2024
149	D-CRLA/5113/2024 CRLA/184/2024	ANUP GHOSH @ AUNP KUMAR GHOSE MP	PRASANTA KUMAR TRIPATHY	3351/2024
150	D-CRLA/1414/2023 CRLA/1414/2023	PRAFULLA KUMAR PANDA MP	BIDYALOK MOHAPATRA	3352/2024
151	D-CRLA/229/2023 CRLA/229/2023	PRADEEP DANDASENA MP	MANAS KUMAR CHAND, R.R. MISHRA, A.K. SAHOO, B.K. GOUDA, K.	3353/2024
152	D-CRLA/38754/2024	PURNA CHANDRA SWAIN	JUGALA KISHORE PANDA	

	CRLA/ /	MP		3354/2024
153	D-CRLA/38754/2024	PURNA CHANDRA SWAIN	JUGALA KISHORE PANDA	
	CRLA/ /	MP		3355/2024
154	D-CRLA/37446/2024	SARAT CHANDRA PANDA	SUDEEP KUMAR SARANGI	
	CRLA/ /	MP		3356/2024
155	D-CRLA/35611/2024	SUJIT KUMAR PATRA	JUDHISTHIR SAHOO	
	CRLA/1250/2024	MP		3357/2024
156	D-CRLA/38844/2024	LALINDRA SABAR	DHANANJAYA MUND	
	CRLA/ /	MP		3358/2024
157	D-CRLA/38844/2024	LALINDRA SABAR	DHANANJAYA MUND	
	CRLA/ /	MP		3359/2024
158	D-CRLA/38853/2024	BIBHUTI BHUSAN HARICHANDAN	SUSANTA KUMAR TRIPATHY	
	CRLA/ /	MP		3360/2024
159	D-CRLA/38853/2024	BIBHUTI BHUSAN HARICHANDAN	SUSANTA KUMAR TRIPATHY	
	CRLA/ /	MP		3361/2024
160	D-CRLA/38869/2024	BULU @ BIKRAM MAHUNTA	PRANAY KUMAR MAHARAJ	
	CRLA/ /	MP		3362/2024
161	D-CRLA/38869/2024	BULU @ BIKRAM MAHUNTA	PRANAY KUMAR MAHARAJ	
	CRLA/ /	MP		3363/2024
162	D-CRLA/38876/2024	ANIRUDDHA @ TARANGA CHHATRIA	JNYANANANDA PANDA	
	CRLA/ /	MP		3364/2024
163	D-CRLA/38876/2024	ANIRUDDHA @ TARANGA CHHATRIA	JNYANANANDA PANDA	
	CRLA/ /	MP		3365/2024
164	D-CRLMC/38699/2024	SUBHADA SAMAL	GOPINATH SETHI	
	CRLMC/ /	MP		3430/2024
165	D-CRLMC/38700/2024	NARESH ORAM	BRAJA MOHAN SARANGI	
	CRLMC/ /	MP		3431/2024
166	D-CRLMC/36164/2024	BANCHHA @ PANCHHANAN BAG	AKSHAYA KUMAR SAHOO	
	CRLMC/4581/2024	MP		3432/2024
167	D-CRLMC/38713/2024	JUDHISTIRA SETHI	SARADA PRASAD DASH	
	CRLMC/ /	MP		3433/2024
168	D-CRLMC/18812/2024	SUBHASHREE MOHAPATRA	AMIYA KUMAR TARAI	
	CRLMC/2564/2024	MP		3434/2024
169	D-CRLMC/36116/2024	PRADIP @ PRADEEP DAS		3435/2024
	CRLMC/4676/2024	MP		
170	D-CRLMC/11176/2024	UJJAWAL KUMAR	SIDHARTH PRASAD DAS	
	CRLMC/1368/2024	MP		3436/2024
171	D-CRLMC/14469/2024	ALOK ROUTHAY		3437/2024
	CRLMC/1974/2024	MP		
172	D-CRLMC/38741/2024	M/S SAHARA NURSING HOME,CUTTACK	DEEPAI MAHAPATRA	
	CRLMC/4874/2024	MP		3438/2024
173	D-CRLMC/38753/2024	RAJENDRA KUMAR SAHOO	SANTOSH KUMAR SAMANTARAY	
	CRLMC/ /	MP		3439/2024
174	D-CRLMC/30134/2024	BEDABYASA ROUT@BABLU	SUDEEP KUMAR SARANGI	
	CRLMC/3881/2024	MP		3440/2024
175	D-CRLMC/38757/2024	SHASHI RANJAN	MANASH RANJAN NAYAK	
	CRLMC/ /	MP		3441/2024
176	D-CRLMC/38572/2024	MUNA @ MANOJ KUMAR BEHERA	BISWARANJAN DALAI	
	CRLMC/ /	MP		3442/2024
177	D-CRLMC/930/2015	MALATI DEVI		3443/2024
	CRLMC/930/2015	MP		
178	D-CRLMC/38799/2024	ASUPRIT MOHANTY	LINGARAJ SARANGI	
	CRLMC/ /	MP		3444/2024
179	D-CRLMC/38811/2024	RABINDRANATH SAHOO	PRAKASH CHANDRA DASH	
	CRLMC/ /	MP		3445/2024
180	D-CRLMC/38819/2024	BIBHUTIBHUSAN DAS	PRABIR KUMAR RAY	
	CRLMC/ /	MP		3446/2024
181	D-CRLMC/38821/2024	RANJIT KUMAR SAHOO	DAYANANDA MOHAPATRA	
	CRLMC/ /	MP		3447/2024
182	D-CRLMC/38831/2024	PUSPANJALI SAHU	MANAS KUMAR CHAND	
	CRLMC/ /	MP		3448/2024
183	D-CRLMC/38836/2024	LOKANATH BEHERA	BIDYADHAR MANSING	
	CRLMC/ /	MP		3449/2024

184	D-CRLMC/22054/2024 CRLMC/2833/2024	BHUGENDRA KUMAR RATH MP	PANCHANAN PANIGRAHI	3450/2024
185	D-CRLMC/38840/2024 CRLMC/ /	PRATAP KUMAR JENA MP	BIBHU PRASAD DAS	3451/2024
186	D-CRLMC/38868/2024 CRLMC/ /	PITAMBAR MOHALIK MP	J.K.MISHRA 2	3452/2024
187	D-CRLMC/38874/2024 CRLMC/ /	CHAITANYA ROUT MP	ANSHUMAN PANDA	3453/2024
188	D-WA/53503/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8882/2024
189	D-WA/53503/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8883/2024
190	D-WA/53504/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8884/2024
191	D-WA/53504/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8885/2024
192	D-WA/53505/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8886/2024
193	D-WA/53505/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8887/2024
194	D-WA/53508/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8888/2024
195	D-WA/53508/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8889/2024
196	D-WA/53511/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8890/2024
197	D-WA/53511/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8891/2024
198	D-WA/53513/2024 WA/ /	STATE OF ODISHA MP	GAUTAM TRIPATHY,A.G.A	8892/2024
199	D-WA/53513/2024 WA/ /	STATE OF ODISHA MP	GAUTAM TRIPATHY,A.G.A	8893/2024
200	D-WA/53513/2024 WA/ /	STATE OF ODISHA MP	GAUTAM TRIPATHY,A.G.A	8894/2024
201	D-WA/36789/2024 WA/2393/2024	PRADEEP KUMAR BISWAL MP	SAIBRATA RATH	8895/2024
202	D-WA/53514/2024 WA/ /	STATE OF ODISHA MP	JAYANT KUMAR BAL,A.G.A	8896/2024
203	D-WA/53514/2024 WA/ /	STATE OF ODISHA MP	JAYANT KUMAR BAL,A.G.A	8897/2024
204	D-WA/53515/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8898/2024
205	D-WA/53515/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8899/2024
206	D-WA/53611/2024 WA/ /	CHOUDHURY SAUBHAGYA MOHAN DAS MP	SAIBRATA RATH	8900/2024
207	D-WA/53516/2024 WA/ /	STATE OF ODISHA MP	SACHIDANANDA NAYAK,A.S.C	8901/2024
208	D-WA/53516/2024 WA/ /	STATE OF ODISHA MP	SACHIDANANDA NAYAK,A.S.C	8902/2024
209	D-WA/53622/2024 WA/ /	M.JAGANNATH RAO MP	HEMANT KUMAR MUND	8903/2024
210	D-WA/53516/2024 WA/ /	STATE OF ODISHA MP	SACHIDANANDA NAYAK,A.S.C	8904/2024
211	D-WA/53518/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8905/2024
212	D-WA/53518/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8906/2024
213	D-WA/53518/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8907/2024
214	D-WA/53654/2024 WA/ /	ANUP KUMAR SAHOO MP	DINESH KUMAR PANDA	8908/2024
215	D-WA/53654/2024	ANUP KUMAR SAHOO	DINESH KUMAR PANDA	

	WA/ /	MP		8909/2024
216	D-WA/53483/2024	STATE OF ODISHA	MANASH RANJAN MOHANTY, A.G.A.	
	WA/ /	MP		8910/2024
217	D-WA/53483/2024	STATE OF ODISHA	MANASH RANJAN MOHANTY, A.G.A.	
	WA/ /	MP		8911/2024
218	D-WA/53661/2024	PUNYASHA SEEYARAM	DINESH KUMAR PANDA	
	WA/ /	MP		8912/2024
219	D-WA/53483/2024	STATE OF ODISHA	MANASH RANJAN MOHANTY, A.G.A.	
	WA/ /	MP		8913/2024
220	D-WA/53661/2024	PUNYASHA SEEYARAM	DINESH KUMAR PANDA	
	WA/ /	MP		8914/2024
221	D-WA/53523/2024	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	WA/ /	MP		8915/2024
222	D-WA/53523/2024	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	WA/ /	MP		8916/2024
223	D-WA/53523/2024	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	WA/ /	MP		8917/2024
224	D-WA/53524/2024	STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	
	WA/ /	MP		8918/2024
225	D-WA/53524/2024	STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	
	WA/ /	MP		8919/2024
226	D-WA/53524/2024	STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	
	WA/ /	MP		8920/2024
227	D-WA/53485/2024	STATE OF ODISHA	DEBASHIS TRIPATHY, A.G.A.	
	WA/ /	MP		8921/2024
228	D-WA/53485/2024	STATE OF ODISHA	DEBASHIS TRIPATHY, A.G.A.	
	WA/ /	MP		8922/2024
229	D-WA/53485/2024	STATE OF ODISHA	DEBASHIS TRIPATHY, A.G.A.	
	WA/ /	MP		8923/2024
230	D-WA/53735/2024	SWAGAT SWAIN	SUBHADUTTA ROURAY	
	WA/ /	MP		8924/2024
231	D-WA/53487/2024	STATE OF ODISHA	SACHIDANANDA NAYAK, A.S.C.	
	WA/ /	MP		8925/2024
232	D-WA/53487/2024	STATE OF ODISHA	SACHIDANANDA NAYAK, A.S.C.	
	WA/ /	MP		8926/2024
233	D-WA/53489/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8927/2024
234	D-WA/53489/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8928/2024
235	D-WA/53490/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8929/2024
236	D-WA/53490/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8930/2024
237	D-WA/53495/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8931/2024
238	D-WA/53495/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8932/2024
239	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		8933/2024
240	D-WA/53840/2024	PRAMOD KUMAR SAHU	SURYAKANTA DASH	
	WA/ /	MP		8934/2024
241	D-WA/53884/2024	A.RAJENDRA PRASAD	SOUMYA JYOTI BISWAL	
	WA/ /	MP		8935/2024
242	D-WP(C)/51248/2024	NANDU BAGARTI @ NANDU BAGARTY	AJAYA KUMAR NANDA	
	WP(C)/31203/2024	MP		17411/2024
243	D-WP(C)/44709/2024	SAROJ KUMAR KHILAR		
	WP(C)/27467/2024	MP		17412/2024
244	D-WP(C)/53466/2024	HIMANSHU SEKHAR SENAPATI	SARADA PRASANNA SARANGI	
	WP(C)/32577/2024	MP		17413/2024
245	D-WP(C)/53473/2024	RUNUPRAVA PARIDA	SWARUP RANJAN SINGHSAMANT	
	WP(C)/32549/2024	MP		17414/2024
246	D-WP(C)/53474/2024	JYOTIRMAAYEE NAIK	ASHIS KUMAR MISHRA	
	WP(C)/32668/2024	MP		17415/2024

247	D-WP(C)/53475/2024 WP(C)/32543/2024	INDIRA MOHANTY MP	SUVASHISH PATTANAIAK	17416/2024
248	D-WP(C)/53477/2024 WP(C)/ /	SHREE MOHAN JHA MP	SOMA PATNAIK	17417/2024
249	D-WP(C)/23420/2023 WP(C)/23420/2023	HARISH CHANDRA JENA MP	SARADA PRASANNA SARANGI	17418/2024
250	D-WP(C)/23420/2023 WP(C)/23420/2023	HARISH CHANDRA JENA MP	SHUBHENDU KUMAR PARIDA	17419/2024
251	D-WP(C)/53482/2024 WP(C)/32561/2024	SHARAT CHANDRA MOHAPATRA MP	SATYAJIT MOHAPATRA (2)	17420/2024
252	D-WP(C)/53484/2024 WP(C)/32604/2024	GANGADHAR NAYAK MP	SARADA PRASANNA SARANGI	17421/2024
253	D-WP(C)/53486/2024 WP(C)/32598/2024	GANGADHAR BEHERA MP	SARADA PRASANNA SARANGI	17422/2024
254	D-WP(C)/53488/2024 WP(C)/32551/2024	RATNAKARA THELA MP	SOUBHAGYA CHANDRA DEV DASH	17423/2024
255	D-WP(C)/53492/2024 WP(C)/32596/2024	MADHUSUDAN NAYAK MP	SARADA PRASANNA SARANGI	17424/2024
256	D-WP(C)/53493/2024 WP(C)/32556/2024	DAMODAR JENA MP	SIDDHARTH PRASAD MISHRA	17425/2024
257	D-WP(C)/53494/2024 WP(C)/32614/2024	BASANT KUMAR ROUL MP	SARADA PRASANNA SARANGI	17426/2024
258	D-WP(C)/53496/2024 WP(C)/32619/2024	RATNAKAR JENA MP	SARADA PRASANNA SARANGI	17427/2024
259	D-WP(C)/53498/2024 WP(C)/32545/2024	TARUN KUMAR MEHER MP	SOUBHAGYA CHANDRA DEV DASH	17428/2024
260	D-WP(C)/53499/2024 WP(C)/32602/2024	KISHORE CHANDRA ROUT MP	SARADA PRASANNA SARANGI	17429/2024
261	D-WP(C)/53500/2024 WP(C)/32608/2024	MANAS RANJAN NAYAK MP	SARADA PRASANNA SARANGI	17430/2024
262	D-WP(C)/53502/2024 WP(C)/32620/2024	ARUNANJAN DUTTA MP	SAMIR KUMAR MISHRA	17431/2024
263	D-WP(C)/53509/2024 WP(C)/32609/2024	BENU DHAR GEDI MP	SARADA PRASANNA SARANGI	17432/2024
264	D-WP(C)/53510/2024 WP(C)/32622/2024	JITENDRA BISWAL MP	SARADA PRASANNA SARANGI	17433/2024
265	D-WP(C)/53519/2024 WP(C)/32627/2024	SARAT POI MP	SARADA PRASANNA SARANGI	17434/2024
266	D-WP(C)/53520/2024 WP(C)/32631/2024	GURUPRASAD PRADHAN MP	SARADA PRASANNA SARANGI	17435/2024
267	D-WP(C)/12332/2024 WP(C)/6730/2024	TAHERA BIBI MP	SHANTI PRAKASH MOHANTY	17436/2024
268	D-WP(C)/53526/2024 WP(C)/ /	THE JUNIOR ENGINEER, TPWODL, CHHEN MP	PRASANTA KUMAR TRIPATHY	17437/2024
269	D-WP(C)/4280/2015 WP(C)/4280/2015	AJAY KU.MOHANTY MP	M/S.DEEPALI MAHAPATRA	17438/2024
270	D-WP(C)/53525/2024 WP(C)/ /	TWIN CITY ELECTRONICS, NAKHARA, BBR MP	RAM MESH CHANDRA JENA	17439/2024
271	D-WP(C)/53535/2024 WP(C)/32562/2024	TRISHNA REAL ESTATE PVT. LTD, BBSR MP	DEBAKANTA MOHANTY	17440/2024
272	D-WP(C)/53535/2024 WP(C)/32562/2024	TRISHNA REAL ESTATE PVT. LTD, BBSR MP	DEBAKANTA MOHANTY	17441/2024
273	D-WP(C)/53538/2024 WP(C)/ /	BINOD BHARASAGAR MP	LAXMI SHARMA	17442/2024
274	D-WP(C)/53539/2024 WP(C)/ /	BIKHARI BHARASAGAR MP	LAXMI SHARMA	17443/2024
275	D-WP(C)/53540/2024 WP(C)/ /	BHARATI BEHERA MP	RABINDRA KUMAR PRUSTY	17444/2024
276	D-WP(C)/53541/2024 WP(C)/32566/2024	MANJULATA DAS MP	PRAFULLA KUMAR MOHAPATRA	17445/2024
277	D-WP(C)/26408/2020 WP(C)/26408/2020	M/S. ORISSA STEVEDORES LTD. MP	MR.AMITAV DAS, M/S.ANAND PRAKASH DAS, SRI TUSHAR KANTI S.	17446/2024
278	D-WP(C)/53562/2024	KALINGA WARRIORS, BADAMBADI, CUTTACK	PRABODHA CHANDRA NAYAK	

	WP(C)/ /	MP		17447/2024
279	D-WP(C)/53566/2024	SK. NAUSHAD ALLI KHAN	KULDEEP MOHANTY	
	WP(C)/ /	MP		17448/2024
280	D-WP(C)/13163/2024	M/S. ADITYA FABRICATION, NAYAGARH	PRATIK DASH, MR. SUBIR PALIT, Sr.Adv	
	WP(C)/7122/2024	MP		17449/2024
281	D-WP(C)/53570/2024	JAGANNATH PATSANI	SUJATA JENA	
	WP(C)/32612/2024	MP		17450/2024
282	D-WP(C)/53570/2024	JAGANNATH PATSANI	SUJATA JENA	
	WP(C)/32612/2024	MP		17451/2024
283	D-WP(C)/20204/2024	ALL ODISHA OPTOMETRIST ASSOCIATION,	BIRKA PRASAD MOHANTY	
	WP(C)/13446/2024	MP		17452/2024
284	D-WP(C)/53572/2024	SAYED RASHAD ALI	SAYED SHAHZEB ALI	
	WP(C)/32625/2024	MP		17453/2024
285	D-WP(C)/53573/2024	SHIWANGI MAHATO	MANOJ KUMAR MOHANTY	
	WP(C)/32613/2024	MP		17454/2024
286	D-WP(C)/53573/2024	SHIWANGI MAHATO	MANOJ KUMAR MOHANTY	
	WP(C)/32613/2024	MP		17455/2024
287	D-WP(C)/53581/2024	CREDAI BHUBANESWAR FOUNDATION,	BSRYA SMRUTI MOHANTY	
	WP(C)/ /	MP		17456/2024
288	D-WP(C)/53476/2024	NIRMAL KUMAR JAIN	JYOTI RANJAN DEO	
	WP(C)/ /	MP		17457/2024
289	D-WP(C)/53584/2024	ABHISEK PANIGRAHI	BISWA CHANADAN MOHANTY	
	WP(C)/ /	MP		17458/2024
290	D-WP(C)/42828/2024	SOURAV SEKHAR BEHERA	IN PERSON	
	WP(C)/25756/2024	MP		17459/2024
291	D-WP(C)/53588/2024	NALINI KANTA RAY	PRASANNA KUMAR SAHOO	
	WP(C)/ /	MP		17460/2024
292	D-WP(C)/53478/2024	MAA DURGA SHG, DEOGAON	SUBRAT KUMAR DAS	
	WP(C)/ /	MP		17461/2024
293	D-WP(C)/50766/2024	CHANDIGAON SERVICE CO OPERATIVE SOCIETY LTD.,	BHADRAK	
	WP(C)/30876/2024	MP		17462/2024
294	D-WP(C)/50764/2024	ANANTA GOPAL SHG, BHADRAK	SUKANTA KUMAR DALAI	
	WP(C)/30857/2024	MP		17463/2024
295	D-WP(C)/50767/2024	MAA RANGAMAHAL WSHG, BHADRAK		
	WP(C)/30878/2024	MP		17464/2024
296	D-WP(C)/53599/2024	SANDHYARANI SAHOO	KISHORE CHANDRA RAJGURU MOHAPATRA	
	WP(C)/ /	MP		17465/2024
297	D-WP(C)/53600/2024	HEMANTA RANJAN BISWAL	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		17466/2024
298	D-WP(C)/43908/2024	SADASIB SAHU @ SADA SIBA SAHU		
	WP(C)/25921/2024	MP		17467/2024
299	D-WP(C)/53601/2024	SAROJ KUMAR PAL	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		17468/2024
300	D-WP(C)/53603/2024	MADHAB CHANDRA SAHU	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		17469/2024
301	D-WP(C)/53604/2024	SADHU SARAN GUPTA	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		17470/2024
302	D-WP(C)/53606/2024	SOUMYA RANJAN BEHERA JADAV	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		17471/2024
303	D-WP(C)/21630/2023	ODISHA POWER EMPLOYEES UNION, ANANTA	BSRI JENA	
	WP(C)/21630/2023	MP		17472/2024
304	D-WP(C)/53608/2024	SISIR KANTA SWAIN	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		17473/2024
305	D-WP(C)/53607/2024	SUNIL KUMAR SAHU	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		17474/2024
306	D-WP(C)/53610/2024	MANZOOR ALI	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		17475/2024
307	D-WP(C)/53613/2024	SANJUKTA MISHRA	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		17476/2024
308	D-WP(C)/53614/2024	SUBHA NARAYAN SAHOO	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		17477/2024
309	D-WP(C)/53615/2024	DIBAKAR PATRA	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		17478/2024

310	D-WP(C)/53612/2024 WP(C)/ /	PRASHANT DAS MP	BIRAJA PRASANNA DAS	17479/2024
311	D-WP(C)/53617/2024 WP(C)/ /	SUNIL KUMAR SAHU MP	BIRAJA PRASANNA DAS	17480/2024
312	D-WP(C)/53620/2024 WP(C)/ /	SAMBIT KUMAR SAHU MP	BIRAJA PRASANNA DAS	17481/2024
313	D-WP(C)/53621/2024 WP(C)/ /	SATRUGHNA PATRA MP	BIRAJA PRASANNA DAS	17482/2024
314	D-WP(C)/53623/2024 WP(C)/ /	PRATIMA KAR MP	BIRAJA PRASANNA DAS	17483/2024
315	D-WP(C)/53625/2024 WP(C)/32636/2024	M/S. NILACHAL CARBO METALICKS LTD., AMBI MP	ABHIRAM MISHRA	17484/2024
316	D-WP(C)/53627/2024 WP(C)/ /	RASHMIPRABHA @ RASHMIPRAVA MOHANTY MP	BIRAJA PRASANNA DAS	17485/2024
317	D-WP(C)/53628/2024 WP(C)/ /	PRATIMA KAR MP	BIRAJA PRASANNA DAS	17486/2024
318	D-WP(C)/53630/2024 WP(C)/ /	RAJ KISHORE NAIK @ NAYAK MP	PRADEEP KUMAR DAS	17487/2024
319	D-WP(C)/53631/2024 WP(C)/ /	KRUSHNA CHANDRA SAHU MP	BIRAJA PRASANNA DAS	17488/2024
320	D-WP(C)/52239/2024 WP(C)/31736/2024	NABIN KIRAN WOMEN SELF HELP GROUP, BHADRAK MP		17490/2024
321	D-WP(C)/52192/2024 WP(C)/31716/2024	LAXMI NARAYAN MISSION SHAKTI SELF HELP GROUP , BAUDPUR, BHADRAK MP		17491/2024
322	D-WP(C)/41570/2023 WP(C)/41570/2023	SHANKAR DAS MP		17492/2024
323	D-WP(C)/53640/2024 WP(C)/ /	GUNAMAINI BISWAL MP	BIRAJA PRASANNA DAS	17493/2024
324	D-WP(C)/53619/2024 WP(C)/ /	SIBA SHANKAR PATRA MP	MANMAYA KUMAR DASH	17494/2024
325	D-WP(C)/52236/2024 WP(C)/31734/2024	GUJIDARADA SERVICE CO OPERATIVE SOCIETY, BHADRAK MP		17495/2024
326	D-WP(C)/53364/2024 WP(C)/32517/2024	RAMESH CHANDRA SAHU MP	SANATAN DAS	17496/2024
327	D-WP(C)/53646/2024 WP(C)/ /	BIJAY KUMAR GHADAI MP	BIRAJA PRASANNA DAS	17497/2024
328	D-WP(C)/53648/2024 WP(C)/ /	MADHUSMITA DAS MP	ARUN KUMAR PATRA	17498/2024
329	D-WP(C)/53632/2024 WP(C)/ /	RANJIT PRASAD MP	BIRAJA PRASANNA DAS	17499/2024
330	D-WP(C)/53660/2024 WP(C)/ /	PRAKASH BARIK MP	PRASANTA KUMAR SATAPATHY	17500/2024
331	D-WP(C)/53663/2024 WP(C)/ /	SUB COLLECTOR, NAYAGARH CUM-PRESIDENT, SUB-COMMITTEE OF MOHAN MAHILA H S SCHOOL, CHANDPUR, NAYAGARH MP		17501/2024
332	D-WP(C)/53664/2024 WP(C)/32675/2024	LALITA PATEL MP	SOUMENDRA PATTANAIAK	17502/2024
333	D-WP(C)/53665/2024 WP(C)/ /	SUB-COLLECTOR, NAYAGARH-CUM-PRESIDENT, SUB-COMMITTEE OF MOHAN MAHILA HIGHER SECONDARY SCHOOL, CHANDPUR, NAYAGARH MP		17503/2024
334	D-WP(C)/53670/2024 WP(C)/ /	MANORANJAN MISHRA MP	KRISHNA CHANDRA SAHU	17504/2024
335	D-WP(C)/53675/2024 WP(C)/ /	KHAGESWAR LENKA MP	KRISHNA CHANDRA SAHU	17505/2024
336	D-WP(C)/53674/2024 WP(C)/ /	SOBHAGINI PANDA MP	KRISHNA CHANDRA SAHU	17506/2024
337	D-WP(C)/53676/2024 WP(C)/ /	KRUPASINDHU PARIDA MP	KRISHNA CHANDRA SAHU	17507/2024
338	D-WP(C)/45243/2024 WP(C)/26630/2024	PRATYUSH KUMAR TRIPATHY MP	SUDARSHAN NANDA	17508/2024
339	D-WP(C)/53681/2024 WP(C)/ /	BHARAT CHANDRA PRADHAN MP	KRISHNA CHANDRA SAHU	17509/2024
340	D-WP(C)/53685/2024 WP(C)/ /	GITANJALI BEHERA MP	KRISHNA CHANDRA SAHU	17510/2024
341	D-WP(C)/53683/2024	RAMA SAHOO	KRISHNA CHANDRA SAHU	

	WP(C)/ /	MP		17511/2024
342	D-WP(C)/53687/2024	JUANGA SAHOO	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		17512/2024
343	D-WP(C)/53686/2024	PRAKASH KUMAR SWAIN	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		17513/2024
344	D-WP(C)/53689/2024	HAREKRUSHNA NAYAK	KARUNAKAR GAYA	
	WP(C)/ /	MP		17515/2024
345	D-WP(C)/53690/2024	DURYODHAN LENKA	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		17516/2024
346	D-WP(C)/53691/2024	BINOD BIHARI KHILAR	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		17517/2024
347	D-WP(C)/53694/2024	KALPANA SAHOO	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		17518/2024
348	D-WP(C)/12203/2018	RAJESH KINDO	M/S.PRITAM KUMAR MOHANTY	
	WP(C)/12203/2018	MP		17519/2024
349	D-WP(C)/53708/2024	BASANTA KUMAR DAS	ALOK KUMAR DAS	
	WP(C)/ /	MP		17520/2024
350	D-WP(C)/53527/2024	JANAKILATA DASH	GHANASHYAM DASH	
	WP(C)/ /	MP		17521/2024
351	D-WP(C)/45642/2024	KONARK BAR ASSOCIATION, PURI	SHIVSANKAR MOHANTY	
	WP(C)/ /	MP		17522/2024
352	D-WP(C)/53732/2024	BANKI COLLEGE (AUTO) BANKI, CUTTACK	KHABANI SANKAR TRIPATHY (1)	
	WP(C)/ /	MP		17523/2024
353	D-WP(C)/53733/2024	SUBHRAKANTA RATH	SOURAV DAS	
	WP(C)/ /	MP		17524/2024
354	D-WP(C)/53528/2024	MAA SUBHALAXMI SHG,SUBRNAPUR	SRINIVAS MOHANTY	
	WP(C)/ /	MP		17525/2024
355	D-WP(C)/53741/2024	UNION OF INDIA	BISWAJIT MAHARANA	
	WP(C)/ /	MP		17526/2024
356	D-WP(C)/51172/2024	BIBHUTI GOCHHAYAT	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		17527/2024
357	D-WP(C)/53747/2024	DIBAKAR NIGI	HIMANSU SEKHAR SATAPATHY	
	WP(C)/ /	MP		17528/2024
358	D-WP(C)/5994/2021	BISHNUBRATA MISHRA	SIBANARAYAN BISWAL	
	WP(C)/5994/2021	MP		17529/2024
359	D-WP(C)/53749/2024	JAYARAM NAYAK	KISHORE KUMAR MISHRA	
	WP(C)/ /	MP		17530/2024
360	D-WP(C)/53751/2024	N.RAJESWAR RAO	SAROJ KUMAR DASH	
	WP(C)/ /	MP		17531/2024
361	D-WP(C)/45280/2024	SUMITA NAIK		
	WP(C)/26622/2024	MP		17532/2024
362	D-WP(C)/53776/2024	DEBENDRA PARIDA	SANJAY KUMAR SAMANTARAY	
	WP(C)/ /	MP		17533/2024
363	D-WP(C)/53788/2024	SUBAS CHANDRA MOHANTY	SUKANTA KUMAR NAYAK (2)	
	WP(C)/ /	MP		17534/2024
364	D-WP(C)/10252/2014	AJIT K.MISHRA		
	WP(C)/10252/2014	MP		17535/2024
365	D-WP(C)/53791/2024	M/S. SAMARTH COMMODITIES MERCHANTS	CHHVIKA RANJAN SUNDAR GARH	
	WP(C)/ /	MP		17536/2024
366	D-WP(C)/53759/2024	SANKARA EYE HOSPITAL,GANJAM	GOPAL KRISHNA BEHERA	
	WP(C)/ /	MP		17537/2024
367	D-WP(C)/53792/2024	MAA BARABHUJA TEMPLE MANAGING TRUST	ANANT KUNDAR BHIBHARAY	
	WP(C)/ /	MP		17538/2024
368	D-WP(C)/53805/2024	PRASANTA KUMAR NAIK	PRATAP CHANDRA CHHINCHANI	
	WP(C)/ /	MP		17539/2024
369	D-WP(C)/53813/2024	CHOUDHURY PRATAP KUMAR DASH	SUBRATA MISHRA	
	WP(C)/ /	MP		17540/2024
370	D-WP(C)/53812/2024	SANTILATA SAHOO	DWARIKA PRASAD MOHANTY	
	WP(C)/ /	MP		17541/2024
371	D-WP(C)/45731/2024	SONALI BEHERA		
	WP(C)/27161/2024	MP		17542/2024
372	D-WP(C)/53825/2024	BASANTI DEHURI	DILLIP KUMAR SAHOO	
	WP(C)/ /	MP		17543/2024

373	D-WP(C)/53828/2024 WP(C)/ /	BISWESWAR MOHANTY MP	VIVEKANANDA JENA	17544/2024
374	D-WP(C)/53833/2024 WP(C)/ /	HRUDANANDA BISWAL MP	HIMANSU SEKHAR SATAPATHY	17545/2024
375	D-WP(C)/47539/2024 WP(C)/28048/2024	M/S. RATHI STEEL AND POWER LTD., NEW DELHI MP		17546/2024
376	D-WP(C)/53872/2024 WP(C)/ /	DHIRENDRA HEENDIA MP	ABHILASH MISHRA	17547/2024
377	D-WP(C)/53876/2024 WP(C)/ /	PASCHIMA ODISHA BIDYUT AMALA SANCTIONING AUTHORITY MP	CHANDAN KUMAR PATI	17548/2024
378	D-WP(C)/53880/2024 WP(C)/ /	SUSHANTA GAJENDRA SINGH MP	SASWATI MOHAPATRA	17549/2024
379	D-WP(C)/53882/2024 WP(C)/ /	LAXMIDHAR PADHI MP	MANOJ KUMAR PATI	17550/2024
380	D-WP(C)/53885/2024 WP(C)/ /	GITANJALI BEHERA MP	ABHILASH MISHRA	17551/2024
381	D-WP(C)/53893/2024 WP(C)/ /	SAROJ BANCHHOR MP	BAIDHAR SAHOO	17552/2024
382	D-WP(C)/53896/2024 WP(C)/ /	NARGIS JAHAN MP	MOHAMMED RIAZ	17553/2024
383	D-WP(C)/53897/2024 WP(C)/ /	BISWAMBHAR SAHU MP	KUNAL KUMAR SWAIN	17554/2024
384	D-WP(C)/53899/2024 WP(C)/ /	THE SECRETARY S.B.I. STAFF ASSOCIATION MP	UNION GOVERNMENT SOCIETY LTD	17555/2024
385	D-WP(C)/53901/2024 WP(C)/ /	RANADHIR NAYAK MP	ACHYUTANANDA PATTANAİK	17556/2024
386	D-WP(C)/53903/2024 WP(C)/ /	GOVERNING BODY OF ANANTA NARAYAN SARICHER SECONDARY SCHOOL, GANJAM MP	SARICHER SECONDARY SCHOOL, GANJAM	17557/2024